

Minutes of Exim Facilitation Committee (EFC) meeting No. 10/AM24 dated 19.01.2024 for Import of Restricted Items

Meeting No. 10/AM24 of Exim Facilitation Committee (EFC) was held on 19.01.2024 at 11.30 AM in Room No. 12, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (ii) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (iii) Shri Kapil kumar, Under Secretary (S&CC), M/o P&NG
- (iv) Shri Gaurav Kumar, DIC, DRDO
- (v) Shri O.P. Sharma, Consultant (Technical), D/o C&PC
- (vi) Shri M. Devula, Dy. Director, DGCA
- (vii) Shri S.K. Jain, Consultant, DPIIT
- (viii) Shri Nitin Bharti, SO, M/o Mines
- (ix) Shri Sudhansu Sekhar Mishra, M/o Fisheries

3. Total number of cases considered in the meeting was **334**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **112** cases have been approved, **08** cases have been rejected, **32** cases have been closed and **182** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow:

Part 1	D/o DAH&D				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	FORTUNE ASSOCIATES HQRXIMLAPPLY00001642A M24	1.9.2023	10 Pcs. Llama	01061300	Comments sought from DAH&D on 4.9.2023. DAH&D vide email dated 18.10.2023 has sought information from the firm.

2.	SK TRADING CO HQRXIMLAPPLY00002095A M24	17.10.2023	150 Nos. of Pigeon	01063900	Recommended by DAH&D vide OM dated 26.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 26.12.2023.
3.	Nuvert Bioscience LLP HQRXIMLAPPLY00002201A M24	21.10.2023	9001 Nos. AARDEMA MOONDANCE-ET, PEAK FRISKET -ET etc.	05111000	Comments sought from AH&D on 25.10.2023 DAH&D informed the committee that the case is under examination with them.
4.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR HQRXIMLAPPLY00002215A M24	23.10.2023	2 Nos. of mice strain C57BL/6	01061900	Comments sought from AH&D on 25.10.2023. DAH&D informed the committee that the case is under examination with them
5.	DASHMESH STUD FARM HQRXIMLAPPLY00002279A M24	27.10.2023	08 Nos. of Horses	012100	Comments sought from AH&D on 30.10.2023 DAH&D informed the committee that the case is under examination with them
6.	Muskaan Sarai HQRXIMLAPPLY00002413A M24	7.11.2023	1 No. of Dog	01061900	Comments sought from AH&D on 08.11.2023 DAH&D has sought details, no reply received from the firm. Accordingly, the committee decided to reject the case.
7.	SAMEER CHAUDHARY HQRXIMLAPPLY00002448A M24	8.11.2023	04 Nos. of Horses	01012910	Recommended by DAH&D vide OM dated 19.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 19.01.2024.
8.	DABWALI TRANSPORT COMPANY LIMITED HQRXIMLAPPLY00002465A M24	9.11.2023	578 Nos. Gir Cattle-Female Gir Cows, Gir Cattle Semen Etc.	01022110	Comments sought from AH&D on 14.11.2023 DAH&D informed the committee that the case is under examination with them
9.	INDIAN INSTITUTE OF	10.11.2023	200.000 MTS	01061900	Comments sought from DAH&D on

	TECHNOLOGY KANPUR HQRXIMLAPPLY00002471A M24	3	Live, sperm or embryo will be imported for the following mouse strains. Strain Names: C57BL/6		17.11.2023 DAH&D informed the committee that the case is under examination with them
10.	Simran Makandar HQRXIMLAPPLY00002650A M24	22.11.202 3	2 Nos. CAT	01061900	Comments sought from DAH&D on 22.11.2023. DAH&D informed the committee that the case is under examination with them
11.	SURESH KRISHNA HQRXIMLAPPLY00002746A M24	25.11.202 3	2 Nos. Sand Tortoise- Gopherus Agassizii	01061900	Comments received from DAH&D vide OM dated 15.01.2024. The committee decided to seek comments from MoEF&CC(WL).
12.	Aryendra Virendra Shastri HQRXIMLAPPLY00002735A M24	25.11.202 3	16 Nos. DOG	01061900	Comments sought from DAH&D on 28.11.2023 DAH&D informed the committee that the case is under examination with them
13.	Binapani Mukherjee HQRXIMLAPPLY00002783A M24	29.11.202 3	1 No. Pet dog.	01061900	Comments sought from DAH&D on 29.11.2023 DAH&D informed the committee that the case is under examination with them
14.	SVETLANA SHPAK HQRXIMLAPPLY00002856A M24	04.12.202 3	1 No. CAT	01061900	Comments sought from DAH&D on 4.12.2023 DAH&D informed the committee that the case is under examination with them
15.	B.L. KAMDHENU FARMS LIMITED HQRXIMLAPPLY00002848A M24	02.12.202 3	25000 No. Bovine Semen , Frozen Embryos	05111000, 05119999	Comments sought from DAH&D on 4.12.2023 DAH&D informed the committee that the case is under examination with them
16.	PROGRESSIVE DAIRY FARMERS ASSOCIATION HQRXIMLAPPLY00002882A M24	05.12.202 3	150000 Unit Bovine Semen	05111000	Comments sought from DAH&D on 06.12.2023 DAH&D informed the committee that the case is under examination with them
17.	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH PUNE	05.12.202 3	500 Nos. Frozen sperm and embryos of	01012990	Comments sought from DAH&D on 06.12.2023 DAH&D informed the committee that the

	HQRXIMLAPPLY00002907A M24		Laboratory mice of transgenic and basic strains.		case is under examination with them
18.	POONAWALLA ASTONISH STUD PRIVATE LIMITED HQRXIMLAPPLY00002959A M24	08.12.202 3	11 NOS THOROUGHBRED HORSES FOR BREEDING 1 STALLION AND 10 FILLIES/ MARES AGE 04 TO 20 YEARS	1012100	The Committee decided to approve the case on Ex-Post Facto basis.
19.	THE POONA STUD FARM PRIVATE LIMITED HQRXIMLAPPLY00002958A M24	08.12.202 3	11 NOS THOROUGHBRED HORSES FOR BREEDING 1 STALLION AND 10 FILLY/MARE AGE 04 TO 20 YEARS	1012100	The Committee decided to approve the case on Ex-Post Facto basis.
20.	Shreyas Aithal HQRXIMLAPPLY00002960A M24	09.12.202 3	1 No. of DOG	1061900	Recommended by DAH&D vide OM dated 22.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 22.12.2023 and subject to submission of required documents.
21.	Melika Panahi HQRXIMLAPPLY00002985A M24	11.12.202 3	1 NOS less than three months old rabbit (Rodent) of Holland breed, golden color	1061900	Comments sought from DAH&D on 12.12.2023
22.	AMIT MAHESH SHELAT HQRXIMLAPPLY00003024A M24	13.12.202 3	2 Nos. DOG	1061900	The Committee decided to approve the case on Ex-Post Facto basis.

23.	Hiral Mehta HQRXIMLAPPLY00003035A M24	13.12.2023	1 DOG	No.	1061900	The Committee decided to approve the case on Ex-Post Facto basis.
24.	Azhar Aslam HQRXIMLAPPLY00003040A M24	14.12.2023	1 Pet Rabbit	No.	1061400	The Committee decided to approve the case on Ex-Post Facto basis.
25.	Shashank Kumaravelu HQRXIMLAPPLY00003066A M24	14.12.2023	1 DOG	No.	1061900	Comments sought from DAH&D on 15.12.2023
26.	Dharav Mineshbhai Mehta HQRXIMLAPPLY00003057A M24	14.12.2023	1 PET	No.	IIHIE0153 E	The Committee decided to approve the case on Ex-Post Facto basis.
27.	Jayashri Prasanan HQRXIMLAPPLY00003096A M24	16.12.2023	1 DOG	No.	1013020	The Committee decided to approve the case on Ex-Post Facto basis.
28.	Arun Krishnakumar HQRXIMLAPPLY00003090A M24	16.12.2023	1 DOG	No.	1061900	The Committee decided to approve the case on Ex-Post Facto basis.
29.	SMIT JAYESHKUMAR TALATI HQRXIMLAPPLY00003086A M24	15.12.2023	1 DOG	No.	1061900	The Committee decided to approve the case on Ex-Post Facto basis.
30.	SRISHTI BHALLA HQRXIMLAPPLY00003116A M24	18.12.2023	1 DOG	No.	1061900	The Committee decided to approve the case on Ex-Post Facto basis.
31.	MANAN RAJAN CHAUHAN HQRXIMLAPPLY00003118A M24	19.12.2023	1 DOG	No.	1061900	The Committee decided to approve the case on Ex-Post Facto basis.
32.	ABDUL CHIRALAKANDY HQRXIMLAPPLY00003098A M24	19.12.2023	1 CAT	No.	1061900	Comments sought from DAH&D on 19.12.2023
33.	GV SAFETY ASSESSMENT PLATFORM PRIVATE LIMITED HQRXIMLAPPLY00003130A	19.12.2023	19500 Female Mice, Female Hamsters etc.	Nos. Mice,	1061900, 01061400	Recommended by DAH&D vide OM dated 03.01.2024. The committee decided to approve the case subject to the conditions mentioned in the



	M24				DAH&D OM dated 03.01.2024.
34.	Debasmita Basu HQRXIMLAPPLY00003100A M24	20.12.2023	1 DOG	No. 1061900	Recommended by DAH&D vide OM dated 03.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 03.01.2024 and subject to submission of required documents.
35.	Monica Vishu Singhal HQRXIMLAPPLY00003161A M24	20.12.2023	1 DOG	No. 1069000	Recommended by DAH&D vide OM dated 03.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 03.01.2024 and subject to submission of required documents.
36.	SIDDHARTH SINGH KHIRWAR HQRXIMLAPPLY00003173A M24	21.12.2023	1 DOG	No. 1061900	The Committee decided to approve the case on Ex-Post Facto basis.
37.	Jatinder Chadha HQRXIMLAPPLY00003195A M24	21.12.2023	1 Parrot	No. 1063200	DAH&D vide OM dated 03.01.2024 has not recommended. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 03.01.2024.
38.	Valentina Pivovarenko HQRXIMLAPPLY00003230A M24	23.12.2023	1 DOG	No. 1039100	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024 and subject to submission of required documents.
39.	Harsimran Kaur HQRXIMLAPPLY00003239A M24	24.12.2023	1 DOG	No. 1061900	Recommended by DAH&D vide OM dated 03.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 03.01.2024 and subject to submission of required documents.
40.	ATNT LABORATORIES HQRXIMLAPPLY00003235A	23.12.2023	3000 Laboratory Mice	NOS 1029090	Recommended by DAH&D vide OM dated 03.01.2024.

	M24		Sex (M/F) Age 4-20 Weeks		The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 03.01.2024.
41.	Avinash Prabhakaran HQRXIMLAPPLY00003258A M24	26.12.2023	1 NO DOG	1013020	Recommended by DAH&D vide OM dated 03.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 03.01.2024 and subject to submission of required documents.
42.	SUVIR SHARMA HQRXIMLAPPLY00003246A M24	26.12.2023	2000 NOS FROZEN BOVINE SEXED SEMEN GIR	5111000	Comments sought from DAH&D on 27.12.2023
43.	Moulsari Jain HQRXIMLAPPLY00003272A M24	27.12.2023	1 NO Cat	1061900	The Committee decided to approve the case on Ex-Post Facto basis.
44.	Vivek Sahu HQRXIMLAPPLY00003290A M24	27.12.2023	9 NOS RIDING HORSES (SEX- MARES/GELDI NGS/STALLION S) (AGE- 02 TO 20 YEARS) (BREED- WARMBLOOD)	1012990	Recommended by DAH&D vide OM dated 19.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 19.01.2024
45.	DELTA EXIM SERVICES HQRXIMLAPPLY00003294A M24	28.12.2023	10 PRS Alpaca Vicugnapiacos (Domestic animal non-cites listed)	1061300	Comments sought from DAH&D on 28.12.2023
46.	Aleksei Zemliachev HQRXIMLAPPLY00003307A M24	29.12.2023	1 NO DOG	1039100	The Committee decided to approve the case on Ex-Post Facto basis.
47.	Shradha Prakash Lad HQRXIMLAPPLY00003334A M24	30.12.2023	1 NO DOG	1039100	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case

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						subject to the conditions mentioned in the DAH&D OM dated 15.01.2024 and subject to submission of required documents.
48.	ESHA SRIVASTVA HQRXIMLAPPLY00003333A M24	30.12.2023	1 CAT	NO	1064190	The Committee decided to approve the case on Ex-Post Facto basis.
49.	Kritika Kacker HQRXIMLAPPLY00003332A M24	30.12.2023	1 DOG	NO	1039100	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024 and subject to submission of required documents.
50.	Genev Fernandes HQRXIMLAPPLY00003324A M24	29.12.2023	2 CAT	Nos. of	1061900	Comments sought from DAH&D on 01.01.2024
51.	TRANSLATIONAL HEALTH SCIENCE AND TECHNOLOGY INSTITUTE (THSTI) HQRXIMLAPPLY00003346A M24	28.12.2023	96 MICE	Nos. of	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024.
52.	RAVALI BARIGELA HQRXIMLAPPLY00003342A M24	01.01.2024	1 DOG	NO	01029090,	Comments sought from DAH&D on 02.01.2024
53.	IULIA MAKAROVA HQRXIMLAPPLY00003352A M24	01.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024 and subject to submission of required documents.
54.	Manav HQRXIMLAPPLY00003363A M24	03.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024 and subject to submission of required documents.

55.	Shishir Vijay Pimplikar HQRXIMLAPPLY00003369A M24	03.01.2024	2 DOG	NOS	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024 and subject to submission of required documents.
56.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00003368A M24	03.01.2024	288568 BOVINE SEMEN	NOS	5111000	Comments sought from DAH&D on 03.01.2024
57.	THULASI KUMAR MANNANA MADAM KRISHNA HQRXIMLAPPLY00003382A M24	03.01.2024	1 Turtle	NO	1062000	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024.
58.	MARJOLAINE JOHNSON DAVIS HQRXIMLAPPLY00003385A M24	04.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024 and subject to submission of required documents.
59.	RANJIT BAHADUR SINGH NATARAJAN HQRXIMLAPPLY00003403A M24	05.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024 and subject to submission of required documents.
60.	Trupti Shirodkar HQRXIMLAPPLY00003413A M24	05.01.2024	1 CAT	NO	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024.
61.	MERVE TEKIN HQRXIMLAPPLY00003428A M24	07.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the



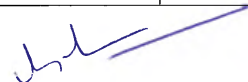
						DAH&D OM dated 15.01.2024 and subject to submission of required documents.
62.	NIKITA PAHWA HQRXIMLAPPLY00003422A M24Authorisation is issued.	06.01.2024	1 CAT	NO	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024.
63.	INTERNATIONAL INSTITUTE OF BIO TECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY00003434A M24	08.01.2024	100 MICE	NOS	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024.
64.	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH, BHOPAL HQRXIMLAPPLY00003433A M24	08.01.2024	371 MICE	PRS	1069000	Recommended by DAH&D vide OM dated 19.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 19.01.2024.
65.	Aditya Raj HQRXIMLAPPLY00003440A M24	08.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024 and subject to submission of required documents.
66.	NIDHI SAXENA HQRXIMLAPPLY00003448A M24	08.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 15.01.2024 and subject to submission of required documents.
67.	NIDHI SAXENA HQRXIMLAPPLY00003445A M24	08.01.2024	1 DOG	NO	1061900	Comments sought from DAH&D on 09.01.2024. Committee noted that the application was duplicate and decided to close the application.
68.	JAYANTA BOSE HORXIMLAPPLY00003461A	10.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 19.01.2024.

	M24				The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 19.01.2024 and subject to submission of required documents.	
69.	Daisy Sarma HQRXIMLAPPLY00003488A M24	11.01.2024	1 CAT	NO	1061900	Recommended by DAH&D vide OM dated 19.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 19.01.2024.
70.	Baljeet singh HQRXIMLAPPLY00003495A M24	11.01.2024	1 DOG	NO	1061900	Comments sought from DAH&D on 11.01.2024
71.	YASH GARG HQRXIMLAPPLY00003491A M24	11.01.2024	2 CAT	NOS	1061900	Comments sought from DAH&D on 11.01.2024
72.	ZYDUS LIFESCIENCES LIMITED HQRXIMLAPPLY00003504A M24	11.01.2024	420 MICE	NOS	1061900	Comments sought from DAH&D on 12.01.2024
Part 2	D/o AH&D and MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status	
73.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY00002167A M23	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone gigantean)	01062000	Recommended by DAH&D vide OM dated 09.02.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. The committee decided to close the application as no reply has been received from the applicant.	
74.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE	27.2.2023	30 nos. Hippopotamus	01069000	Recommended by DAH&D vide OM dated 23.03.2023 Comments sought from MOEF (WL) on	

	SOCIETY HQRXIMLAPPLY00002459A M23				28.02.2023. MoEF&CC (WL) vide email dated 19.04.2023 has sought some information from the firm. The committee decided to close the application as no reply has been received from the applicant.
75.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00000198A M24	27.4.2023	3 NOS African Elephant (Loxodonta africana)	01061900	Recommended by DAH&D vide OM dated 18.05.2023 Comments sought from MOEF(WL) on 28.4.2023 MoEF&CC (WL) vide email dated 13.06.2023 has sought information from the firm. The committee decided to close the application as no reply has been received from the applicant.
76.	STILL WATER AQUATICS HQRXIMLAPPLY00000939A M24	17.6.2023	60 NOS Poison dart frogs	01062000	Recommended by DAH&D vide OM dated 10.07.2023. MoEF&CC(WL) vide letter dated 14.09.2023 has sought information from the firm. The committee decided to close the application as no suitable reply has been received from the applicant.
77.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001009A M24	23.6.2023	212 NOS. Aru Island Eclectus Parrot (Eclectus oratus aruensis) (M:F:3:3) etc.	01063200	The committee decided to close the application as no reply has been received from the applicant.
78.	ARAGEN LIFE SCIENCES LIMITED	24.7.2023	60 NOS Male	30012090	Recommended by DAH&D vide OM dated 22.08.2023.



	HQRXIMLAPPLY00001258A M24		Cynomolgus Monkey Cryosuspension Hepatocytes, CITES, 5 million , Male Cynomolgus Monkey Liver Microsomes, CITES, 10 mg		Comments sought from MOEF(WL) on 25.7.2023 MoEF&CC (WL) vide email dated 02.08.2023 had sought information from the firm. The committee decided to close the application as no reply has been received from the applicant.
79.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001418A M24	9.8.2023	16 NOS Snow leopard (Panthera uncia) (M:F: 1:1), Clouded leopard (Neofelis nebulosa) (M:F: 3:2)	01069000	Comments sought from DAH&D on 10.08.2023 The committee decided to close the application as no suitable reply has been received from the applicant.
80.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001466A M24	14.8.2023	09 NOS Carpathian lynx (Lynx lynx carpathicus) (M:F: 1:1)	01061900, 01061100	Recommended by DAH&D vide OM dated 18.08.2023. The committee decided to close the application as no suitable reply has been received from the applicant.
81.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001816A M24	20.9.2023	7 NOS Red-cheeked gibbon (Nomascus gabrielae) (M:F: 1:1), Rusty spotted cat (Prionailurus rubiginos philipsi) (M:F: 1:1) etc.	01061100, 01061900, 01069000	Recommended by DAH&D vide OM dated 26.09.2023. Comments sought from MOEF(WL) on 21.9.2023 MoEF&CC (WL) vide email dated 29.09.2023 has sought information from the firm. The committee decided to close the application as no reply has been received from the applicant.
82.	GREENS ZOOLOGICAL, RESCUE AND	5.10.2023	90 Nos. Puma (Puma	01069000	Comments sought from AH&D on 6.10.2023



	REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001960A M24		concolor) (M:F:12:18) , Jaguar (Panthera onca) (M:F:13:17) etc.		The committee decided to close the application as no suitable reply has been received from the applicant.
83.	VIMTA LABS LIMITED HQRXIMLAPPLY00002655A M24	22.11.2023	50 NOS RABBIT & HARE	1061400	Recommended by DAH&D vide letter dated 01.12.2023 Comments sought from MOEF(WL) on 22.11.2023 The committee decided to close the application as no reply has been received from the applicant.
84.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002667A M24	22.11.2023	10 NOS Nile Crocodile (Crocodulus Niloticus) (M:F:U:0:0:10)	1062000	Recommended by DAH&D vide OM dated 01.12.2023 The committee decided to close the application as no suitable reply has been received from the applicant.
85.	RIDAAN INDIA INTERNATIONAL HQRXIMLAPPLY00001569A M24	23.8.2023	24 NOS BALL PYTHON – MALE , BALL PYTHON – FEMALE	1062000	Comments sought from MoEF&CC (WL) on 18.10.2023. Comments sought from DAH&D on 18.10.2023. MoEF&CC (WL) vide email dated 26.10.2023 has sought information from the firm. The committee decided to close the application as no reply has been received from the applicant.
86.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003097A M24	16.12.2023	89 Nos. Long nosed Ratsnake (Rhynchophis boelengeri) (M:F:U:1:1:0),	1062000	Comments sought from AH&D on 18.12.2023 Comments sought from MOEF(WL) on 18.12.2023 The committee decided to send reminder to the firm.

			Brazilian smooth snake (Hydrodynastes gigas) (M:F:U: 1:1:0) etc.		
87.	VIVO BIO TECH LIMITED HQRXIMLAPPLY00003079A M24	15.12.2023	120 Nos. MINI PIGS - MALE, MINI PIGS - FEMALE	1039100	Recommended by DAH&D vide OM dated 03.01.2024. Comments sought from MOEF(WL) on 18.12.2023 The committee decided to send reminder to the firm.
88.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003117A M24	18.12.2023	480 Nos. Red Faced Spider Monkey (Ateles paniscus) (M:F:U: 5:6:0) etc.	01061900, 01062000, 01063200, 01061100	Comments sought from AH&D on 19.12.2023 Comments sought from MoEF(WL) on 19.12.2023 The committee decided to send reminder to the firm.
89.	EXOTIC WORLD FISH AQUARIUM AND PETS SHOP HQRXIMLAPPLY00003111A M24	18.12.2023	120 Nos. ARA ARARAUNA BLUE AND GOLD MACAW, ARA CHLOPTERA RED AND GREEN MACAW etc.	1063200	Comments sought from AH&D on 19.12.2023 Comments sought from MoEF(WL) on 19.12.2023 The committee decided to send reminder to the firm.
90.	GREENS ZOOLOGICAL, RESCUE AND	20.12.2023	1 No. Greater one-	1069000	Recommended by DAH&D vide OM dated 22.12.2023



	REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003149A M24		horned rhinoceros (Rhinoceros unicornis) (M:F:U: 0:1:0)		Comments sought from MOEF(WL) on 20.12.2023 The committee decided to send reminder to the firm.
91.	SUN PHARMA ADVANCED RESEARCH COMPANY LIMITED HQRXIMLAPPLY00003286A M24	27.12.2023	24 NOS Beagle Dog, Any Sex (Male / Female), Any Age	1061900	Recommended by DAH&D vide OM dated 03.01.2024. Comments sought from MOEF(WL) on 28.12.2023. MOEF(WL) has informed that the application does not pertain to them. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 03.01.2024.
92.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00003420A M24	06.01.2024	1172 NOS Reptiles (including snakes and turtles)	1062000, 01061900	Comments sought from AH&D on 08.01.2024 Comments sought from MOEF(WL) on 08.01.2024 MoEF(WL) informed the committee that the case is under examination with them
93.	SIMMI SIMRAN HQRXIMLAPPLY00002602A M24	18.11.2023	2 Nos. PERSONAL PETS	01061900	DAH&D vide OM dated 01.12.2023 has recommended the case, subject to NOC from MoEF&CC(WL). Accordingly, the committee decided to seek comments from MoEF&CC(WL). Comments sought from MoEF&CC (WL) on 11.01.2024.
Part 3 MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
94.	A & S CREATIONS HQRXIMLAPPLY00002756A M24	27.11.2023	10 NOS Africa Wildlife Tracking "GPS GSM Collar" for	85269190	Recommended by MoEF&CC(WL) vide OM dated 12.12.2023. The committee decided to approve the case for supply to Deputy Conservator of Forests

			Leopard with standard accessories.		and Director, Rajiv Gandhi National Park, Hunsur, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 12.12.2023
95.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00003013A M24	12.12.2023	2 SET Tele dart RD706 REMOTE INJECTION GUN with all accessories, TELE-DART GERMANY BOQ (Q3) RD706 with all accessories	93040000	Recommended by MoEF&CC (WL) vide OM dated 14.12.2023. The committee decided to approve the case for supply to Director, Rajiv Gandhi Zoological Park & Wildlife Research Centre, Pune and DFO, Godda Division, Jharkhand, subject to the conditions mentioned in the MoEF&CC (WL) OM dated 14.01.2024.
Part 4 D/o Fisheries					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
96.	PETPLAZA HQRXIMLAPPLY00001643A M24	1.9.2023	1000 NOS ORNAMENTAL AQUATIC FISH	3011100	Comments sought from Dept of Fisheries on 4.9.2023 D/o Fisheries vide email dated 13.10.2023 has sought information from the firm. DL issued on 18.10.2023. Committee decided to issue a final reminder to the applicant. Reminder sent to the firm on 11.01.2024. The committee decided to send reminder to the firm.
97.	VIDHAAN SALES HQRXIMLAPPLY00002376A M24	2.11.2023	1426000 NOS ANGEL FISH (PTEROPHYLLUM SCALARE), ALBINO RAINBOW SHARK (LABEO	3011100	Comments sought from Dept of Fisheries on 03.11.2023. Fisheries vide email dated 13.12.2023 has sought information from the firm. DL issued on 13.12.2023. Dept of Fisheries informed the committee that the case is under examination with them

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			FRENATUS) etc.		
98.	M J ENTERPRISES HQRXIMLAPPLY00002601A M24	18.11.2023	3874000 NOS LIVE ORNAMENTAL FISH	3011900	Comments sought from Dept of Fisheries on 20.11.2023 Dept of Fisheries informed the committee that the case is under examination with them
99.	AMRAPALI DESIGN STUDIO HQRXIMLAPPLY00002840A M24	27.11.2023	100000 PCS MOTHER OF PEARL AND ARTICLES WORKED	96019020	Comments sought from Dept of Fisheries on 06.12.2023 Dept of Fisheries informed the committee that the case is under examination with them
100.	BIG BUBBLES AQUALIFE (INDIA) HQRXIMLAPPLY00003155A M24	20.12.2023	822500 Nos. Ornamental fish :- - Freshwater	3011100	Comments sought from Dept of Fisheries on 20.12.2023 Dept of Fisheries informed the committee that the case is under examination with them.
101.	MOHAMMED SAJJAD PATEL HQRXIMLAPPLY00003430A M24	25.12.2023	2760000 NOS Ornamental Fish	3011000	Comments sought from Dept of Fisheries on 8.01.2024 Dept of Fisheries informed the committee that the case is under examination with them.
102.	ABHARK VENTURES PRIVATE LIMITED HQRXIMLAPPLY00003431A M24	08.01.2024	920000 NOS Ornamental Fish	3011000	Comments sought from Dept of Fisheries on 8.01.2024 Dept of Fisheries informed the committee that the case is under examination with them.
103.	BLUEDOT HQRXIMLAPPLY00003419A M24	06.01.2024	5 KGS Raw Mother Of Pearl For making Mosaic Craft Dishes	96019090	Comments received from D/o Fisheries vide OM dated 18.01.2024. Committee decided to seek comments from MoEF&CC in this matter.
104.	P.VR.KOI CENTRE HQRXIMLAPPLY00003498A M24	11.01.2024	100000 NOS Koi Carp- Cyprinus carpio	3011900	Comments sought from Dept of Fisheries on 11.01.2024 Dept of Fisheries informed the committee

					that the case is under examination with them
Part 5	DRDO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
105.	Indian Institute of Science HQRXIMLAPPLY00002579A M24	17.11.2023	2.000 NOS PHANTOM VEO 1010S, FULL., MONO 72GB, MEMORY 12- BIT, 1US	85258100	Recommended by DRDO vide email dated 04.12.2023. The committee decided to approve the case subject to the conditions mentioned in the DRDO OM dated 04.12.2023.
106.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00003499A M24	11.01.2024	8 NOS 6x50 Equinoz Z2	90058090	Comments sought from DRDO on 12.01.2024 DRDO vide email dated 12.01.2024 has sought information from the firm. DL issued on 22.01.2024. The committee decided to send reminder to the firm.
107.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00003197A M24	20.12.2023	1 No. PHANTOM VEO 1310L, MONO 18GB MEMORY High Speed Camera with Accessories	85258100	Recommended by DRDO vide email dated 11.01.2024. The committee decided to approve the case for supply to IIT Kanpur, subject to the conditions mentioned in the DRDO OM dated 14.01.2024.
108.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00003465A M24	10.01.2024	8 NOS 6x50 Equinoz Z2	90058090	Comments sought from DRDO on 11.01.2024 DRDO informed the committee that the case is under examination with them
Part 6	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
109.	NTT COMMUNICATIONS INDIA NETWORK SERVICES PRIVATE LIMITED	13.4.2023	2 NOS 20 FT – Container No:	86090000	Comments sought from Meity and MHI on 25.7.2023. MHI vide OM dated 28.07.2023 has sought information from the firm.

	HQRXIMLAPPLY00000076A M24		XXXX640642/6 (Empty) –Old & Used , 20 FT – Container No: XXXX060127/8 (Empty) –old & used20		Response from the firm is awaited. Committee decided to issue a final reminder to the applicant. Reminder sent to the firm on 11.01.2024. Committee decided to close the application for want of suitable response from the applicant.
110.	LAXMI METAL WORKS HQRXIMLAPPLY00002033A M24	12.10.2023	3000 MT Old &Used Iron & Steel Shaft and Crank Shaft (Obtained from Ship Breaking)	73269080	Comments sought from MHI on 12.10.2023.
111.	MERLINHAWK AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00000991A M24	22.6.2023	127 NOS common mode filter 6MH, 6A , common mode filter 47UH,15A	85480000	Comments sought from DoT on 7.7.2023. DoT vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023. Committee decided to issue a reminder to the applicant. The committee decided to seek comments from DDP. Comments sought from DDP on 19.09.2023
112.	GE OIL & GAS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002626A M24	21.11.2023	5115 NOS LINER (Parts of the Turbine Machinery) etc.	84069000	Comments sought from MHI on 07.12.2023
Part 7 M/o MINES					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
113.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00002395A M24	4.11.2023	8000MTS OMGRIT COPPER SLAG	26203090	Comments sought from M/o Mines on 06.11.2023. M/o Mines vide OM dated 29.12.2023 has suggested to seek NOC from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC(HSMD).

114.	INDIAN EXPORT AND IMPORT HQRXIMLAPPLY00003225A M24	23.12.2023	172.5 KGA HG RED ANTIMONIO	28521000	Comments sought from M/o Mines on 27.12.2023 The committee decided to seek comments from MoEF&CC.
Part 8 M/o P&NG					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
115.	V.S.M.AQUA PORT HQRXIMLAPPLY00000401A M24	24.5.2023	525 MTS INDUSTRIAL SOLVENT KNOWN AS MINERAL SPIRITS	38140010 & 27102000	Comments received from M/o P&NG vide OM dated 21.11.2023. M/o P&NG OM dated 21.11.2023 has no comments to offer. The committee decided to examine the case on file.
116.	HARDCASTLE PETROFER PRIVATE LIMITED HQRXIMLAPPLY00001510A M24	17.8.2023	516 MTS ISOPAR H FLUID, ISOPAR L FLUID	027101290	Comments sought from P&NG on 22.08.2023 M/o P&NG vide email dated 20.09.2023 has sought technical specifications from the firm. DL issued on 20.09.2023. M/o P&NG informed the committee that the case is under examination with them.
117.	SNF(INDIA) PRIVATE LIMITED HQRXIMLAPPLY00162950A M22	13.8.2021	100000 KGS ISOPAR L (ISOPARAFFINIC HYDROCARBONS)	027101290	Comments sought from P&NG on 3.10.2023 M/o P&NG vide email dated 13.10.2023 has sought information from the firm. The committee decided to send a reminder to the applicant. Reminder sent to the firm on 14.11.2023. M/o P&NG informed the committee that the case is under examination with them.
118.	SOLE BLOOM PRIVATE LIMITED HQRXIMLAPPLY00002157A M24	18.10.2023	5000 MTS HYDROCARBON SOLVENT (125/140)	027101920, 027101990	Comments sought from P&NG on 19.10.2023 M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm. DL issued on 14.12.2023. M/o P&NG informed the committee that the case is under examination with them.



119.	BOSCH LIMITED HQRXIMLAPPLY00002330A M24	31-10-2023	16000LTR Diesel, EURO-6 Cert Fuel B7, Diesel fuel EN 590, Artic Tab 2B, Cl.4, Gasoline, EURO 6 Cert Fuel E10 16000LTR, and Gasoline, CEC Legislative Fuel RF-02-08 E5 (EURO 5 Gasoline)	027101944	Comments sought from P&NG on 31.10.2023 M/o P&NG informed the committee that the case is under examination with them
120.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY00002909A M24	06.12.2023	7723 KGS DIESEL, EURO- VI CERT. FUEL B7 (Gmid: 357707) , GASOLINE, INDIAN REFERENCE FUEL E20 ACC. IS 17943 : 2022 (Gmid: 379992)) etc.	027101290	Comments received from M/o P&NG vide OM dated 02.01.2024. The committee decided to examine the case on file.
121.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00003236A M24	23.12.2023	2712.0 KGS DIESEL - Diesel Fuel EN 590, ArcticTab. 2b, Cl. 4, DIESEL - CEC Legislative Fuel RF-06-08 B5 (EUROV Diesel)	27101944	Comments sought from P&NG on 27.12.2023 M/o P&NG informed the committee that the case is under examination with them

			and DIESEL - Diesel Test Fuel 2-D (HC) CFR 86.113-07(B)(2)		
122.	JCB INDIA LIMITED HQRXIMLAPPLY00003196A M24	20.12.2023	106074 KGS Diesel Fuel EN 590, ArcticTab. 2b, Cl. 4	27101944	Comments sought from P&NG on 15.01.2024 M/o P&NG informed the committee that the case is under examination with them
123.	PARASNATH ORGANICS PRIVATE LIMITED HQRXIMLAPPLY00002969A M24	09.12.2023	15000 MTS PETROLEUM HYDROCARBON SOLVENT 125/240	27101920	Comments sought from P&NG on 11.12.2023 M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm. Committee decided to send a reminder to the applicant.
124.	SATGURU THINNERS HQRXIMLAPPLY00002976A M24	9.12.2023	27750 MTS Petroleum Hydrocarbon Solvent 125/240	27101920	Comments sought from P&NG on 12.12.2023 M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm. Committee decided to send a reminder to the applicant.
125.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLREVLD00003002A M24	12.12.2023	1000 MTS EXXSOL D60	27102090	Comments sought from P&NG on 12.12.2023 M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm. Committee decided to send a reminder to the applicant.
126.	MICHELIN INDIA PRIVATE LIMITED HQRXIMLAPPLY00003075A M24	15.12.2023	200 MTS SOLANE 100-155K	27101290	Comments sought from P&NG on 18.12.2023 M/o P&NG vide email dated 19.12.2023 has sought technical specifications from the firm. Committee decided to send a reminder to the applicant.
Part 9	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
127.	SHRI SAI SAMARTH TECHNICAL SERVICES HQRXIMLAPPLY00000145A	20.4.2023	2 UNT RACON HEKLEO-2 XR-I	85308000	Comments sought from DoT on 25.04.2023. DoT vide email dated 25.05.2023 has requested to direct the applicant to submit

	M24		Band X (9.3GHz – 9.5GHz)”		technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the firm has been forwarded to DoT. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 25.07.2023. Reply received from the firm and sent to the DoT on 25.07.2023. Committee decided to close the application for want of a suitable NOC from DoT. Comments sought from DGCA on 25.4.2023. Comments received from DGCA vide email dated 25.09.2023.
128.	ABSTRACT CONCEPTS PRIVATE LIMITED HQRXIMLAPPLY00000193A M24	27.4.2023	3 UNT EA-XRN-9400 FMCW Radar Sensor, 10-10.5 GHz, Alpha wave Golf (Pty) Ltd.,South Africa	85261000	Comments sought from DoT 28.04.2023. DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reply received from the firm has been forwarded to DoT. Committee decided to close the application for want of a suitable NOC from DoT. Comments received from DGCA vide email dated 19.01.2024.
129.	UNIQUE ENTERTAINMENT SERVICES HQRXIMLAPPLY00000283A M24	8.5.2023	176 NOS Audio & Visual Equipment	85182100	Committee decided to refer the application for import of second-hand electronic items to MeiTY for comments. Comments sought from MeiTY on 21.11.2023
130.	HELLA INDIA AUTOMOTIVE PRIVATE LIMITED HQRXIMLAPPLY00001101A M24	6.7.2023	49200 PCS. Radar apparatus	85261000	Comments sought from DoT on 6.7.2023. DoT vide email dated 25.09.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported.

					Comments sought from DGCA on 06.07.2023. Comments received from DGCA vide email dated 25.09.2023. The committee noted that the purpose of Import is for “trading”. Accordingly, the committee decided to seek clarification regarding purpose of import from the applicant.
131.	INDIAN INSTITUTE OF TECHNOLOGY-BOMBAY HQRXIMLAPPLY00001146A M24	12.7.2023	1 NOS [SF200004AA] eBee Series Radio tracker (receiver & transmitter)	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 22.08.2023 has sought information from the firm. Reminder issued on 22.09.2023 Recommended by DGCA vide email dated 24.08.2023.
132.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY00001188A M24	17.7.2023	1 NOS Marine S Band Radar 30KW TxFreq Range 3030 MHZ to 3070 MHZ	85261000	Comments sought from DOT On 17.7.2023 DoT vide email dated 18.10.2023 has sought information from the firm. Firm has replied to DoT on 14.08.2023. Comments sought from DGCA on 17.7.2023. The committee noted that the purpose of Import is for “trading”. Accordingly, the committee decided to seek clarification regarding purpose of import from the applicant.
133.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY00001189A M24	17.7.2023	1 NOS MARINE X BAND RADAR 25KW TX Freq Range 9380MHz to 9440 MHz	85261000	Comments sought from DoT On 17.7.2023 DoT vide email dated 18.10.2023 has requested to direct the applicant to submit import license from the concerned RLO for the restricted items to be imported. Recommended by DGCA vide email dated 25.09.2023. The committee noted that the purpose of Import is for “trading”. Accordingly, the committee decided to seek clarification regarding purpose of import from the

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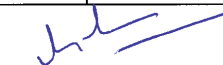
					applicant.
134.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00001419A M24	10.8.2023	1 SET Technical Kit	85269110	Comments sought from DOT On 11.8.2023 DoT vide email dated 25.09.2023 has requested for specific clarification from applicant. Committee decided to issue a final reminder to the applicant. Recommended by DGCA vide email dated 15.11.2023.
135.	IDEMIA IDENTITY & SECURITY INDIA PRIVATE LIMITED HQRXIMLAPPLY00001640A M24	1.9.2023	1 NOS Traffic Management Sensor having Transmit Freq 24.059-24.2441GHz to Receiving Freq 24.059-24.2441GHz	85261000	Recommended by DoT vide email dated 18.10.2023. Recommended by DGCA vide email dated 17.01.2024. The committee decided to approve the case for subject to the conditions mentioned in the DoT letter dated 18.10.2023 and DGCA email dated 17.01.2024.
136.	FIAT INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY00001744A M24	14.9.2023	500 NOS Control Module – Radar & Camera	85269190	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 15.9.2023 DGCA informed the committee that the case is under examination with them
137.	BLUE HORIZONS STRATEGIC ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002077A M24	14.10.2023	920 NOS Inertial Measurement Unit, WIFI Antenna etc.	90142000, 85291029	Comments sought from DoT on 18.10.2023 DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. Comments sought from DGCA on 18.10.2023 DGCA informed the committee that the case is under examination with them
138.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00002361A M24	2.11.2023	10 UNT FSSA 110 Fine sun Sensor Assembly	88026000	Comments sought from DOT On 03.11.2023 DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023. Committee decided to issue a

			Engineering Model, GPS 110 Engineering Model etc.		reminder to the applicant. Comments sought from DGCA on 03.11.2023
139.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00001843A M24	22.9.2023	1 PCS Nauticast B2 AtoN Set Type3 Aton Set incl. cables, GPS- and VHF-Antenna, Software, Documentation	85269190	Comments sought from DoT on 3.10.2023. Committee decided to issue a reminder to DoT. Reminder sent to the DoT on 14.11.2023. DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023.
140.	NTT DATA INFORMATION PROCESSING SERVICESPRIVATE LIMITED HQRXIMLAPPLY00000501A M24	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8) S/n. FGL224430PB	8517699	Committee decided to refer the case to DoT. Comments sought from DoT on 17.10.2023. DoT vide email dated 18.10.2023 has sought information from the firm. DL issued on 18.10.2023. Committee decided to issue a final reminder to the applicant.
141.	VERYWIN DEFENCE PRIVATE LIMITED HQRXIMLAPPLY00002649A M24	22.11.2023	1 PCS Radar for Ammunition Velocity Measurement - MyLabradar, USA	85261000	Comments sought from DoT on 22.11.2023 DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023. Committee decided to issue a reminder to the applicant.
142.	PIXXELSPACE INDIA PRIVATE LIMITED HQRXIMLAPPLY00002862A M24	04.12.2023	7 NOS PROPULSION SYSTEM	88026000	Comments sought from DoT on 05.12.2023 Comments sought from DGCA on 05.12.2023
143.	ALPHA DESIGN	06.12.2023	1 NOS	88073000	Comments sought from DoT on 08.12.2023



	TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002945A M24	3	ANTENNAS		Comments sought from DGCA on 08.12.2023
144.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY00001189A M24	10.11.2023	1 No. Radar apparatus	85261000	Comments sought from DoT on 13.12.2023 Comments sought from DGCA on 13.12.2023 The committee noted that the purpose of Import is for “trading”. Accordingly, the committee decided to seek clarification regarding purpose of import from the applicant.
145.	THRIVENI EARTHMOVERS PRIVATE LIMITED HQRXIMLAPPLY00003033A M24	13.12.2023	1 No. FAA TC No.H2SW	88021100	Comments sought from DoT on 14.12.2023 Recommended by DGCA vide email dated 02.01.2024.
146.	ADANI-ELBIT ADVANCED SYSTEMS INDIA LIMITED HQRXIMLAPPLY00003038A M24	14.12.2023	1No. COMPASS Ver 3	88073000	Comments sought from DoT on 14.12.2023 Comments sought from DGCA on 14.12.2023 DGCA informed the committee that the case is under examination with them
147.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003264A M24	27.12.2023	26400 NOS UNIT ASSY-RR CORNER RADAR-LH , RH (Model No: SRR30SB)	85261000	Comments sought from DoT on 27.12.2023 Comments sought from DGCA on 27.12.2023 DGCA informed the committee that the case is under examination with them
148.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003263A M24	27.12.2023	85200 NOS UNIT ASSY FR RADAR (Model No: MRR35)	85261000	Comments sought from DoT on 27.12.2023 Comments sought from DGCA on 27.12.2023 DGCA informed the committee that the case is under examination with them
149.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003261A	27.12.2023	6800 NOS UNIT ASSY-RR CORNER	85261000	Comments sought from DoT on 27.12.2023

	M24		RADAR-LH,RH (Model No: MAR120)		Comments sought from DGCA on 27.12.2023 DGCA informed the committee that the case is under examination with them
150.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003260A M24	27.12.2023	288000 NOS UNIT ASSY-RR CORNER RADAR,LH,RH(MODEL: 2H5TR)	85261000	Comments sought from DoT on 27.12.2023 Comments sought from DGCA on 27.12.2023 DGCA informed the committee that the case is under examination with them
151.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003285A M24	27.12.2023	2400 NOS UNIT ASSY-FR RADAR (Model No: MRR30)	85261000	Comments sought from DoT on 28.12.2023 Comments sought from DGCA on 28.12.2023 DGCA informed the committee that the case is under examination with them
152.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003283A M24	27.12.2023	1000 NOS UNIT ASSY-FR RADAR (Model No: MAR320)	85261000	Comments sought from DoT on 28.12.2023 Comments sought from DGCA on 28.12.2023 DGCA informed the committee that the case is under examination with them
153.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00003388A M24	04.01.2024	1 NOS Radar apparatus	85261000	Comments sought from DoT on 09.01.2024 Recommended by DGCA vide email dated 16.01.2024. The committee noted that the purpose of Import is for "Trading". Accordingly, the committee decided to seek clarification regarding purpose of import from the applicant.
Part 10	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status



154.	GARUDA AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00001432A M24	11.8.2023	1 NOS B-25 Multi- functional hybrid unmanned aerial vehicle	88069400	Comments sought from MoCA on 11.08.2023. MoCA vide email dated 14.08.2023 has sought information from the firm. Reply received from the applicant has been forwarded to MoCA for further consideration. The committee decided to forward the application to DGCA.
155.	APCO INFRATECH PRIVATE LIMITED HQRXIMLAPPLY00002777A M24	28.11.2023	1 KGA EASA TCDS No. EASA.R.509, Issue 13,	88021200	Recommended by DGCA vide email dated 15.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DGCA vide email dated 15.01.2024.
Part 11	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
156.	AGROCROPS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002034AM2 4	11.10.2023	2000Kgs PEANUT SOWING SEEDS (GROUNDNUT)	12023090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 13.10.2023. Committee decided to close the application till further inputs receive in the matter from DA&FW.
157.	HIRA TRADERS HQRXIMLAPPLY00002474AM2 4	10.11.2023	350.000 MTS MUSK MELON SEEDS	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 17.11.2023. Committee decided to close the application till further inputs receive in the matter from DA&FW.
158.	HIRAVIDHYA GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00002937AM2 4	07.12.2023	2 NOS Mini Tiller Model G900	84328020	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 8.12.2023.



159.	M/S LEMKEN INDIA AGRO EQUIPMENT PRIVATE LIMITED HQRXIMLAPPLY00002009AM24	9.10.2023	194 MTS of "Seed Meter Housing, Seed Gear (Combination of Three Gear and Lock)	84329090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 13.12.2023.
160.	HIRAVIDHYA GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00002937AM24	07.12.2023	2 NOS Mini Tiller Model G900	84328020	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 8.12.2023
161.	INTERNATIONAL TRADE FACILITATORS & CONTRACTORS HQRXIMLAPPLY00003166AM24	21.12.2023	500 Mts MUSKMELON SEEDS, MILLING GRADE, FOR HUMAN CONSUMPTION	12077090	Comments sought from Agriculture, Cooperation and Farmer's Welfare on 21.12.2023. Committee decided to close the application till further inputs receive in the matter from DA&FW.
162.	SUMAN UDYOG HQRXIMLAPPLY00003187AM24	21.12.2023	300 MTS MUSKMELON SEEDS, MILLING GRADE	12077090	Comments sought from Agriculture, Cooperation and Farmer's Welfare on 22.12.2023. Committee decided to close the application till further inputs receive in the matter from DA&FW.
163.	KNIGHT TRADING COMPANY HQRXIMLAPPLY00003189AM24	21.12.2023	300 MTS MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from Agriculture, Cooperation and Farmer's Welfare on 22.12.2023. Committee decided to close the application till further inputs receive in the matter from DA&FW.
164.	GAURI SEEDS PRODUCTS HQRXIMLAPPLY00003186AM24	21.12.2023	700 MTS MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from Agriculture, Cooperation and Farmer's Welfare on 22.12.2023. Committee decided to close the application till further inputs receive in the matter from DA&FW.

165.	NAIVEDH AGRO INDUSTRIES HQRXIMLAPPLY00003209AM2 4	22.12.202 3	250 MTS MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from Agriculture, Cooperation and Farmer's Welfare on 26.12.2023. Committee decided to close the application till further inputs receive in the matter from DA&FW.
166.	MEGHDOOT TRADING COMPANY HQRXIMLAPPLY00003211AM2 4	22.12.202 3	250 MTS MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from Agriculture, Cooperation and Farmer's Welfare - 26.12.2023. Committee decided to close the application till further inputs receive in the matter from DA&FW.
167.	MIDAS OVERSEAS HQRXIMLAPPLY00003210AM2 4	22.12.202 3	300 MTS MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from Agriculture, Cooperation and Farmer's Welfare on 26.12.2023. Committee decided to close the application till further inputs receive in the matter from DA&FW.
168.	SHREE KESHAV ENTERPRISES HQRXIMLAPPLY00003218AM2 4	22.12.202 3	300 MTS MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from Agriculture, Cooperation and Farmer's Welfare on 26.12.2023. Committee decided to close the application till further inputs receive in the matter from DA&FW.
Part 12	MeitY				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
169.	ENPHASE SOLAR ENERGY PRIVATE LIMITED HQRXIMLAPPLY00001892AM2 4	27.09.202 3	993.0 Nos. of used Network Device- Aruba- Q9H62A, Networ	84714190,8 4715000, 84713010	Reference DGFT Notification No. 56/2023 dated 01.01.2024, Committee decided to close the application.

			k Device-Palo Alto- PANPA850 etc		
Part 13	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
170.	RAMAKRISHNA ENTERPRISES HQRXIMLAPPLY00001110AM2 4	6.7.2023	510 NOS Screamers – Acoustic bird and bear deterrent. Produces a loud screeching noise over 75m (250') etc.	3604 9090	Comments sought from PESO on 7.7.2023. PESO vide letter dated 25.08.2023 has sought information from the applicant . Reminder sent to the applicant on 17.10.2023 & 25.10.2023. The Committee decided to close the application as no reply was received from the applicant.
171.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00001611AM2 4	28.8.2023	60000 KGS SB-510 Propellant	36010090	Comments sought from PESO on 01.09.2023 PESO vide OM dated 12.09.2023 has sought information from the applicant. The Committee decided to issue a reminder to the applicant.
172.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY00002048AM2 4	13.10.202 3	96000 KGS PROPELLANT CBC102	36010010	Comments sought from PESO on 13.10.2023 PESO vide OM dated 25.10.2023 has sought information from the firm. The Committee decided to issue a reminder to the applicant.
173.	NEWSPACE INDIA LIMITED HQRXIMLAPPLY00002314AM2 4	30.10.202 3	2.5 KGS Liquid Propellant LMP for satellite	36020090	Comments sought from PESO on 30.10.2023. PESO vide letter dated 07.11.2023 has sought information from the applicant. The Committee decided to issue a reminder to the applicant.

174.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00002425AM24	6.11.2023	60000 KGS PB Clermont TAC Spherical Powder	36010090	Comments sought from PESO on 8.11.2023. PESO vide letter dated 09.11.2023 has sought information from the applicant. The Committee decided to issue a reminder to the applicant.
175.	FOCUS ENERGY LIMITED HQRXIMLAPPLY00002808AM24	29.11.2023	540 Nos. of explosives	36036000, 36020010, 36035000	Recommended by PESO vide OM dated 21.12.2023 The committee decided to examine the case on file for the approval of competent authority.
176.	FOCUS ENERGY LIMITED HQRXIMLAPPLY00002842AM24	02.12.2023	840 Nos. of explosives	36035000, 36036000, 36020010	Comments sought from PESO on 4.12.2023
177.	EXPRO NORTH SEA LIMITED HQRXIMLAPPLY00002917AM24	07.12.2023	300 Nos. of explosives	36020010	Recommended by PESO vide OM dated 21.12.2023 The committee decided to examine the case on file for the approval of competent authority.
178.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00002234AM24	25.10..2023	100008000 Nos. INN.SMALL RIFLE MAGN (ALV.150) (PART NO. 08043500) , INN.LARGE RIFLE (ALV.150) (PART NO. 08055100)	36033000	Comments sought from PESO on 19.12.2023
179.	ZF RANE OCCUPANT SAFETY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00003147AM24	18.12.2023	70505 Kgs AUTO IGNITION MATERIAL NTO 063 6.0X4.0,	36020090	Comments sought from PESO on 20.12.2023

			PROPELLANT GUNI LP-C 6.0X2.0 etc.		
180.	ZF RANE OCCUPANT SAFETY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00003146AM2 4	18.12.2023	1177502 Nos. AUTO IGNITION MATERIAL NTO 063 6.0X4.0, PROPELLANT GUNI LP-C 6.0X2.0 etc.	36020090, 36035000	Comments sought from PESO on 20.12.2023
181.	SRIJAN SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00003170AM2 4	20.12.2023	100000 Nos. BIRD BANGERS / cartridges for scaring birds, BIRD WHISTLERS / cartridges for scaring birds	36049090	Comments sought from PESO on 21.12.2023
182.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00003190AM2 4	21.12.2023	81600 PCS ELECTRONICB LASTINGCAP,T IGERDET,IKON, EDEV, UNITRONIC,DE TONATORSELE CTRIC/ELECTR ONIC UN0456/0513 (1.4S)	36036000	Comments sought from PESO on 22.12.2023
183.	ZEN TECHNOLOGIES LIMITED HQRXIMLAPPLY00000424AM2 3	13.2.2023	75 KGS NITROCELLUL OSE SMOKELESS POWDER,	36010090 36030031 36010020 36030039 39121140	The committee decided to call for the Arms Manufacturing Licence. Committee also decided to refer the matter to PESO for comments. Comments sought from PESO on 15.01.2024

			LARGE RIFLE PRIMERS (BOXER TYPE) ETC.	39129090	
Part 14	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
184.	KURU AGRI PRODUCTS HQRXIMLAPPLY00001858AM2 4	24.9.2023	750 MTS SANDALWOOD /SANDALWOOD LOGS- SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 25.9.2023 MoEF&CC(SU) Division vide OM dated 14.11.2023 has sought information from the firm. DL issued on 22.11.2023. Reminder sent to the firm on 11.01.2024. Committee decided to issue a final reminder to the applicant.
185.	INDIA SALES INTERNATIONAL HQRXIMLAPPLY00002161AM2 4	20.10.2023	9000Kgs Santalum Album	44039922	Comments sought from MOEF&C(SU Divn) on 20.10.2023 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024. Committee decided to issue reminder to the applicant.
186.	AKSHAY INTERNATIONAL HQRXIMLAPPLY00002191AM2 4	21.10.2023	95 MTS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 25.10.2023 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024. Reply received from the firm and sent to the MoEF&CC(SU) Div. on 16.01.2023.
187.	AURASHINE ESSENTIALS PRIVATE LIMITED HQRXIMLAPPLY00002318AM2 4	30.10.2023	900MTS SANDAL WOOD/SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 30.10.2023. MoEF&CC(SU) Division vide OM dated 16.01.2024 has sought information from the firm. Letter issued to the firm on 16.01.2024.

188.	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED HQRXIMLAPPLY00003047AM24	14.12.2023	173071.792 KGS RED SANDERS WOOD SEIZED BY GOVERNMENT OF NEPAL	44039918	Comments sought from MOEF&C(SU Divn) on 14.12.2023
189.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00003163AM24	20.12.2023	100000 Kgs SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 21.12.2023 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024. Committee decided to issue reminder to the applicant.
190.	SANGAM INDUSTRIES HQRXIMLAPPLY00003284AM24	27.12.2023	9500 KGS SANDAL WOOD (SANTALUM ALBUM) CHIPS AND POWDER	44039990	Comments sought from MOEF&C(SU Divn) on 28.12.2023 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024. Committee decided to issue reminder to the applicant.
191.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00003358AM24	02.01.2024	17000 KGS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 03.01.2024 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024. Committee decided to issue reminder to the applicant.
Part 15	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
192.	MARINE SOLUTIONS HQRXIMLAPPLY00000437AM24	25.5.2023	10000 KGS BROMOTRIFLUOROMETHANE	29037620	The Committee decided to approve the case on Ex-Post Facto basis.

193.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00001334AM2 4	2.8.2023	15000 KGS DICHLOOROPEN TAFLUOROPRO PANE (HCFC- 225ca/cb for Feedstock application)	29037500	Comments sought from MoEF&CC(O) on 2.8.2023. MOEF&CC(OC) vide OM dated 10.08.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant. Reminder sent on 11.10.2023. Final Reminder sent to the firm on 11.01.2024. The Committee decided to reject the application as no reply was received from the firm.
194.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001394AM2 4	8.8.2023	500000 KGS FREON 123 90.8KG/200LB DRM FRB Code:BI0081P	29037200	Comments sought from MoEF&CC(O) on 8.8.2023 MOEF&CC(OC) vide OM dated 11.01.2024 has sought information from the firm. The Committee decided to issue reminder to the applicant.
195.	SYMBIOTEC PHARMALAB PRIVATE LIMITED HQRXIMLAPPLY00001945AM2 4	5.10.2023	20 KGS BROMOFLUOR OMETHANE	29037900	Recommended by MoEF&CC(OC) vide OM dated 17.01.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 17.01.2024
196.	SWASTIK SYNERGY ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002320AM2 4	20.10.2023	12000KGS HFC-227EA (1,1,1,2,3,3,3- heptafluoropropan e)	29034600	Comments sought from MOEF(O) on 30.10.2023 MoEF&CC(O) vide OM dated 09.11.2023 has sought information from the firm. DL issued in 09.11.2023 Committee decided to issue reminder to the applicant.
197.	LUPIN LIMITED HQRXIMLAPPLY00002558AM2 4	16.11.2023	4.000 KGS Bromofluorometh ane (BFM, CAS 373-52-4)	29037900	Recommended by MoEF&CC(OC) vide OM dated 27.12.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) vide OM dated 27.12.2023.
198.	LUPIN LIMITED HQRXIMLAPPLY00002559AM2 4	16.11.2023	1.000KGS Bromofluorometh ane (BFM, CAS 373-52-4)	29037900	Recommended by MoEF&CC(OC) vide OM dated 27.12.2023. The committee decided to approve the case subject to the conditions mentioned in the

					MoEF&CC(OC) vide OM dated 27.12.2023.
199.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY00002715AM2 4	20.11.202 3	200 MTS 1,1,1,2- TETRAFLUORO ETHANE (HFC- 134a) R134a	29034500	Recommended by MoEF&CC(OC) vide OM dated 04.01.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) vide OM dated 04.01.2024.
200.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY00002763AM2 4	22.11.202 3	100 MTS PENTAFLUORO ETHANE (HFC- 125)	29034400	Recommended by MoEF&CC(OC) vide OM dated 04.01.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) vide OM dated 04.01.2024.
201.	STALLION INDIA FLUOROchemicals PRIVATE LIMITED HQRXIMLAPPLY00002879AM2 4	05.12.202 3	2000000 KGS 1,1 DIFLUOROETH ANE R152A	29034300	Comments received from MoEF&CC(OC) vide OM dated 04.01.2024. The committee observed that the Purpose of Import is for "Trading". The committee decided to examine the case on file.
202.	KPL INTERNATIONAL LIMITED HQRXIMLAPPLY00002902AM2 4	04.12.202 3	600 MTS 1,1,1,2- TETRAFLUORO ETHANE (HFC 134a) Gas	29034500	Comments received from MoEF&CC(OC) vide OM dated 04.01.2024. The committee observed that the Purpose of Import is for "Trading". The committee decided to examine the case on file.
203.	CRYPTZO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002453AM2 4	9.11.2023	50 MTS HEPTAFLUORO PROPA NE, CF2CHF3 (HFC-227ea)	29034600	Comments received from MoEF&CC(OC) vide OM dated 04.01.2024. The committee observed that the Purpose of Import is for "trading". The committee decided to examine the case on file.
204.	GUJARAT FLUOROchemicals LIMITED HQRXIMLAPPLY00002993AM2 4	12.12.202 3	116.25 GMS 2-Chloro 1,1- Difluoroethylene (R-1122), 99% Pure Vinyl Fluoride (R-1141)	29034900	Comments sought from MOEF(OC) on 12.12.2023 MoEF (O) vide OM dated 04.01.2024 has sought information from the firm. DL issued in 18.01.2024.
205.	GUJARAT FLUOROchemicals LIMITED HQRXIMLAPPLY00002991AM2	12.12.202 3	100 GMS 2-Chloro 1,1- Difluoroethylene (R-151)	29037900	Comments sought from MOEF(OC) on 12.12.2023 MoEF (O) vide OM dated 11.01.2024 has sought information from the firm

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206.	HELIOUS SPECIALTY GASES PRIVATE LIMITED HQRXIMLAPPLY00003010AM24	12.12.2023	1600000 KGS REFRIGERANT GAS R134A, R152A etc.	29034300, 29034400, 29034500, 29034200	Comments sought from MOEF(OC) on 13.12.2023 MoEF (O) vide OM dated 04.01.2024 has sought information from the firm. DL issued in 18.01.2024.
207.	LUPIN LIMITED HQRXIMLAPPLY00003026AM24	13.12.2023	540 KGS ZEPHEX 134A	29034500	Comments sought from MOEF(OC) on 13.12.2023 MOEF&CC(OC) vide OM dated 04.01.2024 has sought information. DL issued on 18.01.2024
208.	LUPIN LIMITED HQRXIMLAPPLY00003025AM24	13.12.2023	100 GMS Perfluorooctyl Bromide (100g)	29037800	Comments sought from MOEF(OC) on 13.12.2023 MOEF&CC(OC) vide OM dated 04.01.2024 has sought information. firm has sent the reply directly to MoEF&CC (OC) on 08.01.2024.
209.	OXALIS LABS HQRXIMLAPPLY00003092AM24	16.12.2023	2020 Kgs. PROPELLANT HFA227ea (1,1,1,2,3,3,3 HEPTAFLUORO PROPANE) (HFC227ea)	29034600	Comments received from MoEF&CC(OC) vide OM dated 04.01.2024. The committee decided to examine the case on file w.r.t. end use of the proposed import item.
210.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY00003150AM24	20.12.2023	5256 Kgs ZEPHEX 134A (1,1,1,2-Tetrafluoroethane (HFC-134a))	29034500	Recommended by MoEF&CC(OC) vide OM dated 19.01.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) vide OM dated 19.01.2024.
211.	STALLION INDIA FLUORO CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00003191AM24	21.12.2023	2000000 KGS 1,1 DIFLUOROETHANE R152a	29034300	Comments sought from MOEF(OC) on 22.12.2023. MOEF&CC(OC) vide OM dated 04.01.2024 has sought information. DL issued on 18.01.2024. The committee observed that the Purpose of Import is for "Trading". The committee decided to examine the case on file.

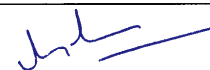
212.	SYMBIOTEC PHARMALAB PRIVATE LIMITED HQRXIMLAPPLY00003304AM2 4	28.12.202 3	50 Kgs BROMOFLUOR OMETHANE	29037900	Comments sought from MOEF(OC) on 29.12.2023 MOEF&CC(OC) vide OM dated 17.01.2024 has sought information. DL issued on 17.01.2024. Reply received from the firm and sent to the MoEF&CC (OC) on 17.01.2024.
213.	SYMBIOTEC PHARMALAB PRIVATE LIMITED HQRXIMLAPPLY00003302AM2 4	28.12.202 3	50 Kgs BROMOFLUOR OMETHANE	29037900	Comments sought from MOEF(OC) on 29.12.2023. MOEF&CC(OC) vide OM dated 17.01.2024 has sought information. DL issued on 17.01.2024. Reply received from the firm and sent to the MoEF&CC (OC) on 17.01.2024.
214.	CORAL DRUGS PRIVATE LIMITED HQRXIMLAPPLY00003404AM2 4	05.01.202 4	100 KGS BROMOFLUOR OMETHANE (BFM) FOR LAB SCALE R&D PROCESS FEEDSTOCK TO PRODUCE FLUTICASONE PROPIONATE ONLY	29037900	Comments sought from MOEF(OC) on 05.01.2024
215.	STALLION ENTERPRISES HQRXIMLAPPLY00003427AM2 4	07.01.202 4	300000 KGS Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2,3,3,3- Heptafluoropropa ne (HFC227ea	29034600	Comments received from MoEF&CC(OC) vide OM dated 19.01.2024. The committee observed that the Purpose of Import is for "Trading". The committee decided to examine the case on file.
216.	STALLION INDIA FLUOROchemicals LIMITED HQRXIMLAPPLY00003439AM2	07.01.202 4	2000000 KGS Difluoromethane HFC-32	29034200	Comments sought from MOEF(OC) on 09.01.2024

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217.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY00003478AM2 4	10.01.202 4	876 KGS ZEPHEX 134A (1,1,1,2- Tetrafluoroethane (HFC-134a))	29034500	Recommended by MoEF&CC(OC) vide OM dated 19.01.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 19.01.2024.
Part 16	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
218.	LAXMI POWER ETHANOL AND ORGANICS LLP HQRXIMLAPPLY00002399AM2 4	04.11.202 3	15000MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Recommended for 6,250 MT by D/o C&PC vide OM dated 21.12.2023. The committee decided to approve the case for 6,250 MT the case subject to the conditions mentioned in the D/o C&PC OM dated 21.12.2023 with validity upto 31.03.2025.
219.	RIALTO ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00002834AM2 4	01.12.202 3	1 LTR ETHANOL SOLUTION (ETHYL ALHOCOL SOLUTION)	22072000	Keeping in view the limited quantity, the Committee decided to approve the application after due concurrence of the representative from DC&PC.
220.	DHAMPUR SUGAR MILLS LIMITED HQRXIMLAPPLY00002953AM2 4	08.12.202 3	20000 MTS Denatured Ethyl Alcohol	22072000	Recommended for 19900MT by C&PC vide OM dated 26.12.2023. The committee decided to approve the application for 19,900 MTs subject to the conditions mentioned in the C&PC OM dated 26.12.2023 with validity upto 31.03.2025.
221.	NORTH EAST BEVERAGES HQRXIMLAPPLY00002994AM2 4	12.12.202 3	25000 LT R Ethyl alcohol and other spirits, denatured, of any	22072000	Comments sought from C&PC on 12.12.2023 C&PC vide OM dated 13.12.2023 has sought information from the firm. The committee decided to send reminder to

			strength		the firm.
222.	LAXMI ORGANIC INDUSTRIES LIMITED HQRXIMLAPPLY00003226AM2 4	23.12.2023	150000 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended for 1,05,870 MT by C&PC vide OM dated 17.01.2024. The committee decided to approve the application for 1,05,870 MTs subject to the conditions mentioned in the C&PC OM dated 17.01.2024 with validity upto 31.03.2025.
223.	SATYAM PETROCHEMICALS HQRXIMLAPPLY00003270AM2 4	27.12.2023	30000 MTS Denatured Ethyl Alcohol, Ethyl Alcohol and other spirits denatured of any strength.	22072000	Recommended for 12,740 MT by C&PC vide OM dated 19.01.2024. The committee decided to approve the application for 12,740 MTs subject to the conditions mentioned in the C&PC OM dated 19.01.2024 with validity upto 31.03.2025.
224.	ALKYL AMINES CHEMICALS LIMITED HQRXIMLAPPLY00003356AM2 4	02.01.2024	35000 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Comments sought from C&PC on 03.01.2024 C&PC vide OM dated 17.01.2024 has sought information from the firm. Reply received from the firm and sent to the C&PC on 17.01.2024. C&PC informed the committee that the case is under examination with them
225.	KANORIA CHEMICALS & INDUSTRIES LTD HQRXIMLAPPLY00003426AM2 4	06.01.2024	5000 MTS ETHYL ALCOHOL DENATURED OF ANY STRENGTH	22072000	Recommended for 3,660 MT by C&PC vide OM dated 16.01.2024. The committee decided to approve the case for 3,660 MT subject to the conditions mentioned in the C&PC OM dated 16.01.2024 with validity upto 31.03.2025.
Part 17	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status



226.	BROJION CONSULTANCY PRIVATE LIMITED HQRXIMLAPPLY00000112AM2 4	17.4.2023	20000 NOS SECOND HAND COMPUTER CABINET WITH STANDARD ACCESSORIES	84733099	Comments sought from MeITY on 25.04.2023 Meity vide OM dated 26.07.2023 suggested seeking comments from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC. Comments sought from MOEF (HSMD) on 17.08.2023. Committee decide to reject the application as no NOC has been provided till date.
227.	ECOSIBLE RECYCLERS PRIVATE LIMITED HQRXIMLAPPLY00002464AM2 3	28.2.2023	59 kgs Waste and scrap Predominantly Aluminium and Copper	26209900	Comments received from MoEF&CC(HSMD) vide email dated 18.08.2023. The committee decided to approve the case for R&D purpose in Laboratory in IIT Madras.
228.	ARCELOR MITTAL NIPPON STEEL INDIA LIMITED HQRXIMLAPPLY00001152AM2 4	12.7.2023	3,00,000 MTS Millscale	26190090	Comments sought from M/o Steel vide email dated 14.07.2023 M/o Steel vide OM dated 02.08.2023 has provided comments and requested DGFT to also consider other crucial aspects such as clearance from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC. Comments sought from MoEF&CC(HSMD) on 06.12.2023.
229.	MERIL HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY00002296AM2 4	28.10.2023	1850 KGS TITANIUM POWDER 90-500 MICRON	81082000	Recommended for 1,080 MT by MoEF&CC (HSMD) vide letter dated 12.01.2024 The committee decided to approve the case for 1,080 MT subject to the conditions mentioned in the MoEF&CC (HSMD) Letter dated 12.01.2024.
230.	GREENZON RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00001851AM2 4	21.9.2023	1500 MTs of Electronic and Electrical Waste	85492900	Comments sought from MOEF(HSMD) on 06.11.2023



231.	Indian Institute Of Science HQRXIMLAPPLY00002782AM2 4	29.11.2023	20 KGS Ti-6Al-2Sn-4Zr- 2Mo, 45-106 Regulated Titanium Powder Part Number: TI6242MO 45- 106	81082000	Comments sought from MOEF(HSMD) on 30.11.2023
232.	AGKEM IMPEX PRIVATE LIMITED HQRXIMLAPPLY00003052AM2 4	14.12.2023	50 KGS TITANIUM POWDER	81082000	Comments sought from MOEF(HSMD) on 15.12.2023
233.	ORTHOTECH INDIA PRIVATE LIMITED HQRXIMLAPPLY00003138AM2 4	19.12.2023	300 Kgs METAL POWDER FOR ADDITIVE MANUFACTURI NG TI64 GRADE 23 UNWROUGHT TITANIUM POWDERS	81082000	Comments sought from MOEF(HSMD) on 30.10.2023
Part 18	MoEF&CC (HSMD) & DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
234.	ALIVE CASTERS INDIA HQRXIMLAPPLY00001034AM2 4	29.6.2023	750 MTS Used Radial/ Non Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Recommended for 750 MT by MoEF&CC vide letter dated 01.12.2023 Comments received from DPIIT vide letter dated 09.01.2024. The committee decided to approve the case for 750 MT subject to the conditions mentioned in the MoEF&CC letter dated 01.12.2023 and DPIIT OM dated 09.01.2024

					and subject to physical verification of the premises of the firm by the concerned RA.
235.	KARTHIKEYA RUBBER COMPANY HQRXIMLAPPLY00001206AM24	18.7.2023	3400 MTS USED RUBBER TYRE SCRAP IN PRESSED BALED/MULTICUT/ON E CUT IN BEAD WIRE/SHREDDED FORM	40040000	Recommended by MoEF&CC vide letter dated 08.04.2023 Comments sought from DPIIT on 20.7.2023 DPIIT vide OM dated 24.07.2023 has sought information from the firm. Reminder sent to the firm on 04.09.2023. Reply received from the firm has been forwarded to DPIIT. DPIIT informed the committee that the case is under examination with them.
236.	GREAT GRANULE PRIVATE LIMITED HQRXIMLAPPLY00001998AM24	9.10.2023	1500 MTS Old and Used Tyres Scrap in Pressed baled/Multi Cut/Shredded form	40040000	Recommended by MoEF&CC vide OM letter dated 14.10.2023 Comments sought from DPIIT on 10.10.2023 DPIIT vide OM dated 20.11.2023 has sought information from the firm. DL issued on 23.11.2023. Reminder sent to the firm on 19.01.2024. The committee decided to send a final reminder to the firm.
237.	EARTHMAN RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002002AM24	9.10.2023	5000 MTs Used Radial/ Non-Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	The committee decided to approve the case on ex-post facto basis.
238.	MD ENTERPRISES HQRXIMLAPPLY00002195AM24	17.10.2023	1500 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes	40040000	The committee decided to seek comments from MoEF&CC. Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 01.11.2023 has sought

			Scrap (Multiple Cuts / Pressed Baled / Shredded)		information from the firm. DL issued on 01.11.2023. The committee decided to send a final reminder to the firm.
239.	SASA RUBBERS PRIVATE LIMITED HQRXIMLAPPLY00002228AM24	24.10.2023	1050MTS Used rubber tyres/ Rubber Scrap for manufacturing of Crumb rubber & Reclaimed Rubber	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023 Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 27.10.2023 has sought information from the firm. The committee decided to send a final reminder to the firm.
240.	ERIC RUBBER HQRXIMLAPPLY00002335AM24	31.10.2023	12740 MTs Old Used Rubber Tyre Scrap With Cut/Uncut/Shredded/Baled Pressed/Tripped Form/One Cut In Bead Wire/	40040000	The committee decided to approve the case on ex-post facto basis.
241.	AMETRINE POLYMERS LLP HQRXIMLAPPLY00002356AM24	1.11.2023	1180 MTs Old & Used Rubber Tyre Scrap (Multiple-cut/shredded/Press Baled)	40040000	Recommended by MoEF&CC vide letter dated 04.10.2023 DPIIT vide OM dated 29.12.2023 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DPIIT vide OM dated 29.12.2023..
242.	NAVKAR INDUSTRIES HQRXIMLAPPLY00002346AM24	1.11.2023	2530 MTs USED TYRE SCRAP PRESS BALED AND MULTIPLE CUTS SHREDDDS	40040000	Recommended by MoEF&CC vide letter dated 03.10.2023 Comments sought from DPIIT on 03.11.2023 DPIIT vide OM dated 07.11.2023 has sought information from the firm. DL issued on 08.11.2023 The committee decided to send a final reminder to the firm.



243.	SUKARNI RUBBER RECYCLERS HQRXIMLAPPLY00002384AM24	1.11.2023	1500MTS Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts /Press Baled / Shredded)	40040000	Comments sought from DPIIT on 06.11.2023 DPIIT vide OM dated 08.11.2023 has sought information from the firm. DL issued on 08.11.2023 The committee decided to send a final reminder to the firm. The committee decided to seek comments from MoEF&CC
244.	VALMERK RUBBER INDUSTRIES HQRXIMLAPPLY00002851AM24	02.12.2023	7980 MTs Used Rubber Tyre Scrap With Multiple Cut/Shreds/Baled Used Rubber Tyre Scrap With Multiple Cut/Shreds/Baled	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023 Comments sought from DPIIT on 04.12.2023 DPIIT vide OM dated 14.12.2023 has sought information from the firm. DL issued on 14.12.2023. Reply received and sent to the DPIIT on 15.12.2023. DPIIT informed the committee that the case is under examination with them.
245.	UNITED RUBBER GRANULES HQRXIMLAPPLY00002942AM24	08.12.2023	16450 MTS Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	The committee decided to approve the case on ex-post facto basis.
246.	A One Rubber Industries HQRXIMLAPPLY00002943AM24	08.12.2023	8260 MTS RUBBER TYRES/TUBE SCRAP (PRESSED/BAL ED)	40040000	Recommended by MoEF&CC vide letter dated 10.11.2023 Recommended for 5,055 MT by DPIIT vide OM dated 02.01.2024. The committee decided to approve the application for 5,055 MTs subject to the conditions mentioned in the MoEF&CC letter dated 10.11.2023 and DPIIT OM dated 02.01.2024.



247.	RUBTECH RECLAIM PRIVATE LIMITED HQRXIMLAPPLY00002950AM24	08.12.2023	1650 MTS Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	The committee decided to approve the case on ex-post facto basis.
248.	GAYATHREE INDUSTRIES HQRXIMLAPPLY00002966AM24	09.12.2023	2100 MTS Used rubber tyres scrap (Multiple-cuts/shredded/Pressed baled)	40040000	The committee decided to approve the case on ex-post facto basis.
249.	SMP RUBBER MILL HQRXIMLAPPLY00002987AM24	11.12.2023	1430 MTS USED SCRAP TYRE IN MULTIPLE CUT OR IN PRESSED & BALED FORM	40040000	Recommended by MoEF&CC vide letter dated 10.11.2023 Recommended for 89 MT by DPIIT vide OM dated 02.01.2024. The committee decided to approve the application for 89 MTs for subject to the conditions mentioned in the MoEF&CC letter dated 10.11.2023 and DPIIT OM dated 02.01.2024.
250.	I&S RUBBER RECYCLING LLP HQRXIMLAPPLY00003039AM24	14.12.2023	1500 MTS OLD & USED RUBBER TYRE SCRAP(MULTIPLE CUT/SHREDD/BALED PRESS)	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023 Recommended by DPIIT vide OM dated 18.01.2024 The committee decided to recommend the application subject to the conditions mentioned in the MoEF&CC letter dated 01.12.2023 and DPIIT OM dated 18.01.2024, and subject to physical verification of the premises of the firm by the concerned RA.
251.	UNITY ECOGREEN PRIVATE LIMITED	22.12.2023	14050 MTS Used Radial/Non-	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023

	HQRXIMLAPPLY00003201AM2 4		Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded).		DPIIT vide OM dated 03.01.2024 has not recommended. Accordingly, the committee decided to reject the case as per comments received from DPIIT vide OM dated 03.01.2024.
252.	MAJESTIQUE CARBON LLP HQRXIMLAPPLY00003216AM2 4	22.12.2023	1500.0 MTS Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded) and Used Radial/Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Comments sought from MoEF&CC(HSMD) Comments sought from DPIIT on 26.12.2023 DPIIT vide OM dated 29.12.2023 has sought information from the firm. DL issued on 29.12.2023. The committee decided to send reminder to the firm.
253.	DEVLO N RUBBER (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00003204AM2 4	22.12.2023	750 MTs Used Radial/Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023 Recommended for 365 MTs by DPIIT vide OM dated 12.01.2024 The committee decided to approve the case for 365 MTs subject to the conditions mentioned in the MoEF&CC letter dated 01.12.2023 and DPIIT OM dated 12.01.2024.
254.	VIHANA ENTERPRISE HQRXIMLAPPLY00003219AM2 4	22.12.2023	1500 MTS Old used tyres with multicut/uncut/bal ed & pressed/trippled/c utin beadwire/loose form & shredded	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023 Comments sought from DPIIT on 26.12.2023 DPIIT vide OM dated 17.01.2024 has sought information from the firm. DL issued on 17.01.2024. The committee decided to send reminder to the firm.

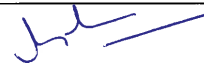


255.	R.G. INDUSTRIAL CORPORATION HQRXIMLAPPLY00003288AM24	27.12.2023	5100 MTS Used Radial/ Non-Radial Tyres Scrap/Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended for 5,070 MTs by MoEF&CC vide letter dated 01.12.2023 Recommended for 5,070 MTs by DPIIT vide OM dated 09.01.2024 The committee decided to approve for 5,070 MTs subject to the conditions mentioned in the MoEF&CC letter dated 01.12.2023 and DPIIT OM dated 09.01.2024.
256.	ZENISH RECLAMATION HQRXIMLAPPLY00003327AM24	29.12.2023	2000 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023 Recommended for 730 MT by DPIIT vide OM dated 18.01.2024 The committee decided to approve for 730 MTs subject to the conditions mentioned in the MoEF&CC letter dated 01.12.2023 and DPIIT OM dated 18.01.2024.
257.	SAGITTA HQRXIMLAPPLY00003355AM24	02.01.2024	265 MTS USED RUBBER TYRE SCRAP, NON- RADIAL/RADIAL TYRES SCRAP (MULTIPLE CUTS/SHREDS/ PRESS BALED)	40040000	Recommended by MoEF&CC vide letter dated 15.12.2023 Recommended by DPIIT vide OM dated 12.01.2024 The committee decided to approve the case for subject to the conditions mentioned in the MoEF&CC letter dated 15.12.2023 and DPIIT OM dated 12.01.2024.
258.	SHRI BALAJI AGRO PRODUCTS HQRXIMLAPPLY00003435AM24	08.01.2024	705 MTS Waste Pneumatic Tyre (B3140) / Rubber Tyres/ Tubes Scrap (Multiple Cuts/Shredded / Pressed Baled)	40040000	Recommended by MoEF&CC vide letter dated 18.12.2023 Comments sought from DPIIT on 03.01.2024 DPIIT vide OM dated 12.01.2024 has sought information from the firm. DL issued on 12.01.2024. The committee decided to send reminder to the firm.

259.	MACRO GRANULE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00003473AM24	10.01.2024	1500 MTS Old and used scrap tyres in pressed baled/ mutiple cuts/ shredded form	40040000	Recommended by MoEF&CC vide letter dated 08.01.2024. Comments sought from DPIIT on 11.01.2024 DPIIT informed the committee that the case is under examination with them.
Part 19	DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
260.	CRESCENT RUBBERS HQRXIMLAPPLY00002257AM24	23.10.2023	5000 MTs CRUMB RUBBER GRANUALS	40040000	Comments sought from DPIIT on 27.10.2023 DPIIT vide OM dated 30.10.2023 has sought information from the firm. DL issued in 30.10.2023. The committee decided to send reminder to the firm.
261.	MANNA RUBBER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00002386AM24	3.11.2023	500MTS Crump Rubber Powder 5 Mesh to 30 Mesh	40170020	Comments sought from DPIIT on 6.11.2023 DPIIT vide OM dated 08.11.2023 has sought information from the firm. DL issued on 08.11.2023 The committee decided to send reminder to the firm.
262.	MAJESTIQUE CARBON LLP HQRXIMLAPPLY00002837AM24	01.12.2023	15000 MTS Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended by DPIIT vide OM dated 20.12.2023. The committee decided to approve the case for subject to the conditions mentioned in the DPIIT OM dated 20.12.2023, and subject to physical verification of the premises of the firm by the concerned RA.



263.	HAREKRISHNA RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00003055AM24	12.12.2023	30000 MTS Crumb Rubber/Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended for 10000 MT by DPIIT vide OM dated 19.01.2024. The committee decided to approve the case 10,000 MTs subject to the conditions mentioned in the DPIIT OM dated 19.01.2024, and subject to physical verification of the premises of the firm by the concerned RA.
264.	WOLTON GRANULES PRIVATE LIMITED HQRXIMLAPPLY00003220AM24	22.12.2023	12900 MTS Rubber Crumb/Granules having mesh size Finer then 10 Mesh & Devoid of Iron/Steel & Most of the fibers	40040000	Recommended by DPIIT vide OM dated 12.01.2024 The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 12.01.2024, and subject to physical verification of the premises of the firm by the concerned RA.
265.	JAIPREET INDUSTRIES LLP HQRXIMLAPPLY00003341AM24	01.01.2024	30,000 MTs of Crumb Rubber/Granules Having Size Finer than 10 Mesh to 12 Mesh.	40040000	Recommended by DPIIT vide OM dated 12.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 12.01.2024.
Part 20	MoEF&CC (HSMD) & DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
266.	M M ENTERPRISES HQRXIMLAPPLY00000300AM24	10.5.2023	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 28.06.2023 has sought information from the firm. Committee decided to send a reminder to the applicant. Reminder on 06.12.2023.
267.	JAYACHANDRAN ALLOYS PRIVATE LIMITED	1.9.2023	5000 MTS Lead Scrap as per	85491100	Recommended by MoEF&CC vide letter dated 11.11.2022.



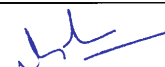
	HQRXIMLAPPLY00001641AM 24		ISRI "RAINS		Recommended by DPIIT vide OM dated 10.01.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) Letter dated 11.11.2022 and DPIIT OM dated 10.01.2024.
268.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002139AM 24	18.10.2023	5000 MTs Lead scraps as per ISRI rails	78020090	Recommended by MoEF&CC vide letter dated 14.11.2022. Comments sought from DPIIT on 19.10.2023 DPIIT vide OM dated 01.11.2023 has sought information from the firm. DL issued on 03.11.2023.
269.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPLY00002199AM 24	21.10.2023	9000 MTs Lead Acid Battery Scrap as per ISRI "Rains"/ Lead Battery Plates as per ISRI "Rails" (B1020/A1160)	85491100	Recommended by MoEF&CC vide letter dated 04.01.2023. Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 20.11.2023 has sought information from the firm. DL issued on 20.11.2023.
270.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002742AM 24	21.11.2023	2000 MTS Lead Scrap in Crushed (Powder) Form	78020090	Comments sought from MoEF&CC (HSMD) on 08.12.2023 Comments sought from DPIIT on 28.11.2023
271.	SKYLEAD HQRXIMLAPPLY00003207AM 24	22.12.2023	2000.0 MTS LEAD COVERED COPPER CABLE SCRAP - RELAY	78020090	Recommended by MoEF&CC vide letter dated 14.02.2023 Recommended for 1,275 MTs by DPIIT vide OM dated 18.01.2024. The committee decided to approve the case for 1,275 MTs, subject to the conditions mentioned in the MoEF&CC letter dated 14.02.2023 and DPIIT OM dated 12.01.2024
272.	LICO MATERIALS PRIVATE LIMITED HQRXIMLAPPLY00003349AM 24	02.01.2024	8923.5 Kgs Waste Li-ion batteries	85491900	Recommended by MoEF&CC vide letter dated 06.10.2023 Recommended by DPIIT vide OM dated 16.01.2024.

					The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 6.10.2023 and DPIIT OM dated 16.01.2024, and subject to physical verification of the premises of the firm by the concerned RA.
273.	GLOBALMET INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00003361AM 24	02.01.2024	2680 MTS Waste and scrap of lead-acid accumulators; spent lead-acid accumulators	85491100	Recommended by MoEF&CC vide letter dated 21.12.2023 Comments sought from DPIIT on 03.01.2024
Part 21	DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
274.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY00001674AM 24	4.9.2023	3000 KGS CADMIUM METAL POWDER	81126910	The Committee decided to approve the case on Ex-Post Facto basis.
275.	BOSCH LIMITED HQRXIMLAPPLY00002036AM 24	12.10.2023	37300 nos. Silver electrodes CP_0061W001 / (Diameter range- 0.125 to 0.279 mm)	71069290	Reference Notification 57 dated 15.01.2024, the Committee noted that the given import by Electrical, Electronics and Engineering industries as input for their own manufacturing process on 'Actual User' basis shall be 'Free'. Committee therefore decided to close the application.
276.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY00002473AM 23	28.2.2023	9.97 MT Tin and Articles Thereof, Nickle and Articles Thereof, Rubber	80020090, 75030090, 40040000	Comments sought from DPIIT on 06.12.2023. DPIIT vide OM dated 08.01.2024 has sought information from the firm.

			and articles thereof and Aluminium and articles thereof		
277.	PREMIER ENERGIES INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00002266AM 24	25.10.2023	10000 KGS SILVER CONDUCTOR FRONT SIDE METALLIC PASTE, SILVER CONDUCTOR PASTE (REAR SIDE)	71069290	Reference Notification 57 dated 15.01.2024, the Committee noted that the given import by Electrical, Electronics and Engineering industries as input for their own manufacturing process on 'Actual User' basis shall be 'Free'. Committee therefore decided to close the application.
278.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002669AM 24	22.11.2023	10080 NOS AU/SN 80/20 0.006 INCH SPHERES	71081300	Comments sought from DPIIT on 23.11.2023. DPIIT vide OM dated 19.12.2023 has sought information from the firm.
279.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002673AM 24	22.11.2023	1000 MTR GOLD WIRE 0.7 MIL DIA	71081300	Comments sought from DPIIT on 23.11.2023. DPIIT vide OM dated 19.12.2023 has sought information from the firm.
280.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002670AM 24	22.11.2023	5760 NOS SPHERE AU/SN 80/20 0.008 INCH	71081300	Comments sought from DPIIT on 23.11.2023
281.	GANESH A HQRXIMLAPPLY00002617AM 24	20.11.2023	10 NOS 97053900 NUMISMATIC INTEREST	97053900	Comments sought from DPIIT on 07.12.2023 Committee decided to seek details of the specific countries of origin and the end use of the given items.
282.	ALWIN RUFUS WILLIAM HQRXIMLAPPLY00002905AM	06.12.2023	5 GMS 1879-S	97053900	Comments sought from DPIIT on 07.12.2023 DPIIT vide OM dated 14.12.2023 has sought

	24		MORGAN SILVER DOLLAR MS64 PCGS , 1878-S MORGAN SILVER DOLLAR MS64 PCGS etc.		information from the firm. DL issued in 15.12.2023.
283.	ANAND PADMANABHAN HQRXIMLAPPLY00002911AM 24	06.12.2023	3 NOS Celebrating 25 years of 2pound 2022 UK 2 pound Brilliant Uncirculated coin etc.	71189000	Comments sought from DPIIT on 07.12.2023 DPIIT vide OM dated 26.12.2023 has sought information from this office that know who are eligible to import.
284.	GE BE PRIVATE LIMITED HQRXIMLAPPLY00002954AM 24	08.12.2023	14072 NOS Second Hand PERFORMIX ADVANTAGE GREEN TUBE UNIT FOR CTI SYSTEMS (D3131T) etc.	90223000	The committee decided to examine the case on file.
285.	OSAW INDUSTRIAL PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00003019AM 24	11.12.2023	62 SQI Silver Foil 0.002 inch Thick x 20mm wide x 100 mm Long 3N8 Purity	71069290	Reference Notification 57 dated 15.01.2024, the Committee noted that the given import by Electrical, Electronics and Engineering industries as input for their own manufacturing process on 'Actual User' basis shall be 'Free'. Committee therefore decided to close the application.
286.	CERAFLUX INDIA PRIVATE LIMITED HQRXIMLAPPLY00003067AM 24	14.12.2023	22000 KGS Aluminium Chromium 80% Master Alloy / Cr 80 tablet	81122100	Comments sought from DPIIT on 15.12.2023

287.	TATA SEMICONDUCTOR ASSEMBLY AND TEST PRIVATE LIMITED HQRXIMLAPPLY00003070AM 24	15.12.202 3	30552.45 Gms. BW AU AW99 (0.7MIL to 1.2MIL)	71081300	Comments sought from DPIIT on 15.12.2023
288.	Space Applications Centre ISRO HQRXIMLAPPLY00003213AM 24	22.12.202 3	500 FTS Soldering Consumables - Gold Tin Solder Preform 92Tn = 500Ft Part No AU80SN20 RIBBON	71081300	The Committee decided to approve the case on Ex-Post Facto basis.
289.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00003406AM 24	04.01.202 4	500 GMS SILVER PALLADIUM CONDUCTOR COMPOSITION 4100142359, GOLD CONDUCTOR COMPOSITION 4100142346	71069290, 71081300	Comments sought from DPIIT on 05.01.2024 DPIIT vide OM dated 09.01.2024 has sought information from the firm. DL issued in 09.01.2024.
Part 22	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
290.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002672AM 23	20.3.2023	2000 MT ALUMINIUM DROSS	26204010	Comment sought from Haryana SPCB on 21.3.2023. Email sent to Haryana PCB again on 26.10.2023.



291.	AMBICA IMPEX HQRXIMLAPPLY00001082AM 24	4.7.2023	63059000 Sisal Bags.	63059000	Comments sought from Ministry of Textiles on 4.7.2023. The committee decided to seek clarification from MoT. Clarification sought from M/o Textiles on 17.10.2023
292.	EVIL SPIRIT HQRXIMLAPPLY00000954AM 24	19.6.2023	10800 MTS Aluminium Dross	26204010	Comments sought from West Bengal State Pollution Control Board on 20.6.2023
293.	SSTC Met Solutions HQRXIMLAPPLY00001242AM 24	21.7.2023	5000 NOS 150g Meteorological Balloon in semi finished condition as raw material to be used by IMD	88010020	Comments sought from IMD on 24.07.2023
294.	TORBIT METALS PRIVATE LIMITED HQRXIMLAPPLY00001351AM 24	3.8.2023	1600 MTS Aluminium Dross	26204010	Comments sought from Gujarat Pollution Control Board on 4.8.2023
295.	INTERNATIONAL INSTITUTE OF BIOTECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY00001484AM 24	16.8.2023	6250 GMS BACTERIA	21022000	Comments sought from D/o Biotechnology on 17.8.2023
296.	APEX TRADELINK HQRXIMLAPPLY00001533AM 24	21.8.2023	2550 MTS ALUMINIUM DROSS	26204010	Comments sought from Gujarat Pollution Control Board on 22.8.2023
297.	SHARMA METALLOYS PRIVATE LIMITED HQRXIMLAPPLY00001552AM 24	23.8.2023	12000 MTS ALUMINUM DROSS	26204010	Comments sought from Haryana Pollution Control Board on 25.8.2023
298.	PRAHAS OVERSEAS LLP HQRXIMLAPPLY00001720AM 24	12.9.2023	300 KGS wood chips, perfume oil, powder ,resale	12119054	Comments sought from MSME on 13.9.2023

299.	DEOL WORLD BOOK COMPANY HQRXIMLAPPLY00001893AM 24	27.9.2023	250000 KGS Old Printed Books	49011010	The committee decided to examine the case on file.
300.	ARIBA ENTERPRISE HQRXIMLAPPLY00001940AM 24	4.10.2023	18 MTs Aluminium Dross	26204010	Comments sought from West Bengal State Pollution Control Board on 5.10.2023
301.	SONANI INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002119AM 24	18.10.2023	50 Kgs Zirconia Powder	28256020	Comments sought from Dept. of Atomic Energy on 18.10.2023
302.	VEM TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002150AM 24	19.10.2023	534 Nos. Tail Rotor Drive Shaft	88073000 88071000	Comments sought from Department of Defence Production and concerned End Users.
303.	GLOBAL LEATHERS PRIVATE LIMITED HQRXIMLAPPLY00002298AM 24	30.10.2023	18435 MT Cartons of Tin Plates Tins, Plastic Trays, Paper Headers	80070090	Committee decided to seek clarification regarding purpose of imports as well as applicability of para 2.51 of the HBP. DL issued on 07.12.2023. Committee decided to issue a final reminder to the applicant. Final reminder sent on 06.01.2024. The committee decided to reject the case as no reply was received from the firm.
304.	PRIDE METAL INDUSTRIES HQRXIMLAPPLY00002745AM 24	20.11.2023	24000 MTs Aluminium Dross	26204010	Comments sought from Maharashtra Pollution Control Board on 28.11.2023
305.	SIDDHI INDUSTRIES HQRXIMLAPPLY00002864AM 24	04.12.2023	7200 MTs Aluminium Dross	26204010	Comments sought from Rajasthan Pollution Control Board on 04.12.2023
306.	ARFIN INDIA LIMITED HQRXIMLAPPLY00002947AM 24	08.12.2023	2000 MTS TITANIUM SCRAP (GRADE II: Ti: 98%, Si: 1% max	81083000	Comments sought from M/o Steel on 08.12.2023

			& Balance Aluminium and Grade : 5: Ti: 98% % Al: 4-5%)		
307.	INDIA MARKETING HQRXIMLAPPLY00002366AM 24	2.11.2023	100 MTS USED CLOTHES	63109010	Comments sought from M/o. Textiles on 6.11.2023. Committee decided to reject the application for import of 'Trading' purposes.
308.	PARMESHWAR ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002499AM 24	10.11.2023	3500 MTs Aluminium dross	26204010	Comments sought from Gujarat Pollution Control Board. Comments received from Gujarat Pollution Control Board vide email dated 27.12.2023. The committee decided to approve the case for 1000 MT of Aluminium Dross.
309.	VINAAYAKAA METAL WORKS & CO HQRXIMLAPPLY00002605AM 24	20.11.2023	6000 MTs Aluminium dross	26204010	Comments sought from Maharashtra Pollution Control Board on 13.12.2023. Comments received from Gujarat Pollution Control Board vide email dated 29.12.2023. The committee decided to approve the case for 1000 MT of Aluminium Dross.
310.	SABIC RESEARCH & TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY00003489AM 24	11.01.2024	4400 KGS GRANULAR UREA, PRILL UREA, STABILIZED UREA, ZINC COATED UREA	31021090	Comments sought from Dept. of Fertilizers on 11.01.2024
311.	ARBEE BIOMARINE EXTRACTS PRIVATE LIMITED HQRXIMLAPPLY00003374AM 24	03.01.2024	3000 MTS FISH BODY OIL (ACID VALUE MAX 10, FFA MAX 5, PEROXIDE	15042010	Comments received from FSSAI vide email dated 19.01.2024. The committee decided to approve the case subject to the conditions mentioned in the FSSAI email dated 19.01.2024

			VALUE MAX 10 MEQ/KG, EPA+DHA:- Min 18)		
312.	Athena Books International HQRXIMLAPPLY00003185AM 24	21.12.202 3	250 MTS Old Printed Books	49011010	The committee decided to examine the case on file.
313.	Indian Institute of Science HQRXIMLAPPLY00003497AM 24	11.01.202 4	50 GMS Ammonium-15N Chloride, 99% 15N-50G	28459090	Comments sought from D/o Atomic Energy on 11.01.2024. DAE vide email dated 18.01.2024 has requested to clarify the SCOMET category number of the material that is to be imported by IISc, Bangalore. Accordingly, the committee decided to seek clarification from the firm.
314.	NIKITA METALLURGICALS PRIVATE LIMITED HQRXIMLAPPLY00003175AM 24	26.12.202 3	5000 MTS Aluminium dross	26204010	Comments sought from Maharashtra Pollution Control Board on 27.12.2023
315.	Mohiddin Faizan Akrami HQRXIMLAPPLY00002967AM 24	09.12.202 3	30 NOS Spain coins	71189000	Committee decided to direct the applicant to approach RBI for NOC.
316.	ELECTRONICS CORPORATION OF INDIA LIMITED HQRXIMLAPPLY00003045AM 24	14.12.202 3	5 Nos. Semi Knock Down (SKD) Kits for Vehicle Mounted Jammer (20 - 6000 MHz) Model: EC- SVJEE-1100U	85255040	The Committee decided to approve the case on Ex-Post Facto basis.
317.	SYED KABEERUDDIN	14.12.202	100 Nos.	85192000	Committee decided to direct the applicant to

	HQRXIMLAPPLY00003063AM 24	3	World Coins		approach RBI for NOC.
318.	Manoj Kamath HQRXIMLAPPLY00003396AM 24	04.01.202 4	6 NOS Numismatic coins from royal mint	97053900	Committee decided to direct the applicant to approach RBI for NOC.
319.	Shiva Shankar HQRXIMLAPPLY00003424AM 24	07.01.202 4	104 PCs Numismatic interest	97053900	Committee decided to seek details of countries of origin and end use for the said items of import.
320.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00003344AM 24	02.01.202 4	50 Grams EAU0DM0001 Au 3mmDia x 3mmTh GOLD PELLETS	71081200	The Committee decided to approve the case on Ex-Post Facto basis.
321.	Indian Institute Of Science HQRXIMLAPPLY00003387AM 24	4.01.2024	250 Grams Silver (Ag) granules Size 3 - 5mm, purity:99.99%	71061000	The Committee decided to approve the case on Ex-Post Facto basis.
322.	Indian Institute Of Science HQRXIMLAPPLY00003338AM 24	02.01.202 4	1 grams Gold 99.99%, Diameter 0.10mm, Wire Length 50m, Temper: Annealed	71081300	The Committee decided to approve the case on Ex-Post Facto basis.
323.	Krishnaveni Poluru HQRXIMLAPPLY00003370AM 24	03.01.202 4	3 Nos. Celebrating the Life and work of JRR Tolkien 2023 UK 2 Silver Proof Coin Limited Edition	97052900	Committee decided to seek comments from DPIIT.

324.	RG REFINERIES PRIVATE LIMITED HQRXIMLAPPLY00001834AM 24	22.09.2023	10 MT of Gold Dore Bar (Purity up to 95%)	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous licence.
325.	NATIONAL INDIA BULLION REFINERY ACA SONS HQRXIMLAPPLY00001920AM 24	2.10.2023	1 MTs GOLD DORE BARS UP TO 95% PURITY	71081200	The Committee examined the documents submitted by the firm and decided to conduct physical verification of the premises of the firm by the concerned RA. Verification report is awaited from RA Mumbai.
326.	ZAVERI AND COMPANY PRIVATE LIMITED HQRXIMLAPPLY00002055AM 24	13.10.2023	20000 KGS GOLD DORE BARS	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous licence. DL issued on 09.01.2024. Response is awaited from the firm.
327.	TITAN COMPANY LIMITED HQRXIMLAPPLY00002065AM 24	16.10.2023	5000 KGS GOLD DORE	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of utilization details of the previous import licence. DL issued on 09.01.2024. Response is awaited from the firm.
328.	AURO METAL REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002109AM 24	17.10.2023	1 MTS GOLD (DORE) BARS PURITY ; UPTO 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of valid Consent to Operate from SPCB from the firm. DL issued on 20.11.2023. The committee also decided to seek verification report of the premises of the firm by concerned RA. Verification report from RA is awaited.
329.	GOPNATH JEWELLERS PRIVATE LIMITED HQRXIMLAPPLY00002441AM 24	8.11.2023	1MT GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	The committee decided to seek (i) Valid CTO from SPCB and (ii) NABL Certificate from the firm. DL issued on 09.01.2024.

330.	IGR AUSOM LLP HQRXIMLAPPLY00002614AM 24	20.11.202 3	10 MT GOLD DORE BARS	71081200	The Committee decided to approve the case on Ex-Post Facto basis.
331.	CGR METALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002599AM 24	20.11.202 3	10 MT GOLD (DORE) BARSPURITY ; UPTO 95%	71081200	The committee examined the document submitted by the firm and decided to defer the case for want (i) valid Consent to Operate and (ii) valid BIS Licence from the firm. Response from the firm is awaited.
332.	BRIGHT METAL REFINERS HQRXIMLAPPLY00002591AM 24	18.11.202 3	2 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee noted that the firm has been granted import licence No. 0111011413 on 10.10.2023 for 10 MT of Gold Dore bar. Accordingly, the committee decided to seek utilization details of import licence No. 0111011413 dated 10.10.2023. DL issued on 07.12.2023.
333.	SOVEREIGN METALS LIMITED HQRXIMLAPPLY00003354AM 24	02.01.202 4	50 MTS SILVER (DORE) BARS - PURITY : UPTO 95%	71069190	The committee examined the document submitted by the firm and decided to approve the case for 50 MT of Silver Dore Dore (purity upto 95%). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
334.	AJ REFINERY PRIVATE LIMITED HQRXIMLAPPLY00003620AM 24	18.01.202 4	20 MTS GOLD (DORE) BARS PURITY ; UPTO 95%	71081200	The committee examined the document submitted by the firm and decided to approve the case for 10 MT of Gold Dore (purity upto 95%) Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.

5. The meeting ended with a vote of thanks to the chair.
